



# കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്  
PUBLISHED BY AUTHORITY

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## PART III Forest Department

### E-EXPRESSION OF INTEREST NOTIFICATION

No. E&TW3-765/2017. *3rd March 2017.*

Separate online expression of interest is invited from eligible organisations/individuals for the work mentioned below. The organisations bidding/providing expression of interest is bound to comply with the terms and conditions in force, besides the conditions that will be framed by the Government in future in connection with this expression of interest. Expression of interest documents and schedules are available in the website: [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in). For Submission of Expression of Interests visit the website [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in).

All bid/expression of interest documents are to be submitted online only and in the designated online cover (s)/envelope (s) on the [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) website and expression of interests submitted manually/through post will not be entertained. Late expression of interests will not be accepted.

Expression of interests/bid received online without the scanned copies of relevant documents, will not be considered and shall be summarily rejected. Any further clarification on this expression of interest can be obtained from NIC/the tender Helpdesk number available in the [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) website and from the Office of the Addl. Principal Chief Conservator of Forests (E&TW) Forest Headquarters, Vazhuthacaud, Thiruvananthapuram-695 014 during the office hours (Ph. No. 0471-337519).

Technical bid shall be submitted in their respective designated online covers. The Forest Department will not be responsible for any inconvenience or loss to the Bidder while uploading/downloading the bid.

The list of successful organisation/individuals based on the technical bid of expression of interest and subsequent presentation before a technical committee on 7-4-2017 will be published in [www.forest.kerala.gov.in](http://www.forest.kerala.gov.in) on 16-4-2017. A limited e-tender will follow in which only the organisations listed as qualified in the published list can

participate. The technical bid and financial bid will be marked out of a total of 100. 70% will be given for presentation, previous experience and CV and 30% for financial quotation as per cost evaluation under Combined Quality cum Cost Base System (CQCCBS) given by Ministry of Finance, Government of India. The firm/organisation/individual scoring the maximum in the combined scores will be awarded the contract and should execute an agreement in the prescribed format in a stamp paper worth ` 200. The undersigned reserves all rights for cancelling any work at any time without further intimation. All the prevailing conditions are applicable for this expression of interest also. Details of expression of interest are furnished below.

Expression of interest No. and Name of Work — 1/2016-17—Assessment of Carrying Capacity of Selected Eco-Tourism Sites in Kerala.

Security amount—10% of contract value (PAC).

Date from which expression of interest form will be available in the website—22-3-2017.

Date and time up to which expression of interests will be received—29-3-2017, 3 p. m.

Date and time of opening of expression of interest—30-3-2017, 2 p. m.

Period for completion—6 months.

Further details can be had from the office of the Addl. Principal Chief Conservator of Forest (E&TW) during the office hours.

Forest Headquarters, (Sd.) Vazhuthacaud, Additional Principal Chief Thiruvananthapuram. Conservator of Forests (E & TW).

**പുനലൂർ ഡിവിഷൻ**

ഇ-ലേല പരസ്യം

നമ്പർ PA3-4802/2015. 2017 ഫെബ്രുവരി 27.

പുനലൂർ ഡിവിഷണൽ ഫോറസ്റ്റ് ഓഫീസിലെ ചുവടെ വിവരിക്കുന്ന വാഹനം ഇപ്പോഴത്തെ സ്ഥിതിയിലും അവസ്ഥയിലും ഈ ഓഫീസിൽവെച്ച് 2017 ഏപ്രിൽ മാസം 4-ാം തീയതി ഇ-ലേലം ചെയ്ത് വിൽക്കുന്നതായിരിക്കും. 4-4-2017-ന് ലേലം നടക്കാതെ വന്നാൽ പകരം 11-4-2017-ന് നടത്തുന്നതാണ്. എം. എസ്. ടി. സി. കമ്പനിയിൽ ലേലത്തിനായി രജിസ്റ്റർ ചെയ്ത വ്യക്തികൾക്ക് ലേലത്തിൽ പങ്കെടുക്കാവുന്നതാണ്. വിശദവിവരത്തിനായി [www.mstcecommerce.com/](http://www.mstcecommerce.com/) [www.forest.kerala.gov.in](http://www.forest.kerala.gov.in) എന്ന വെബ്സൈറ്റ് സന്ദർശിക്കുക. കൂടാതെ 0475-2222621 എന്ന നമ്പറിൽ ബന്ധപ്പെടാവുന്നതാണ്.

വാഹനത്തിന്റെ രജിസ്റ്റർ നമ്പരും ഇനവും—  
KL-02H 7988 Maheendra 1999 Model Jeep.

വാഹനത്തിന്റെ എഞ്ചിൻ/ചേസിസ് നമ്പർ—  
DY 101039/CL500MD14BYDY101039

നിരതദ്രവ്യം— ` 2,000.

വാഹനം സൂക്ഷിച്ചിരിക്കുന്ന സ്ഥലം—പത്തനാപുരം റെയിഞ്ച് ഫോറസ്റ്റ് ഓഫീസ് കോമ്പൗണ്ട്.

കൊല്ലം സതേൺ സർക്കിൾ ചീഫ് ഫോറസ്റ്റ് കൺസർവേറ്റർ അവർകളുടെ 13-5-2016-ലെ ക്യു. ആർ. 2182/15-ാം നമ്പർ നടപടി ഉത്തരവിന്റെ അടിസ്ഥാനത്തിൽ നിർദ്ദേശങ്ങൾക്ക് വിധേയമായി ടി വാഹനം ഇ-ലേലം മുഖേന വിൽക്കുന്നതാണ്. ഏതെങ്കിലും കാരണത്താൽ ടി വാഹനം വിൽക്കാതിരിക്കുന്നതിനുള്ള അധികാരം ഡിവിഷണൽ ഫോറസ്റ്റ് ഓഫീസർ പുനലൂരിന് നിക്ഷിപ്തമായിരിക്കും. ലേലം ചെയ്യുന്ന വാഹനത്തിന്റെ നിരതദ്രവ്യം ലേല ദിവസത്തിന്റെ തൊട്ടുമുൻപുള്ള ദിവസം വൈകുന്നേരം 5 മണിക്കുമുമ്പായി അടച്ചിരിക്കണം. ഈ തുക MSTC-ക്ക് ഓൺലൈനായും അടയ്ക്കാവുന്നതാണ്. നിരതദ്രവ്യം അടയ്ക്കുമ്പോൾ ലേലത്തിൽ പങ്കെടുക്കുന്നയാളിന്റെ രജിസ്ട്രേഷൻ നമ്പരും രേഖപ്പെടുത്തിയിരിക്കണം. രജിസ്റ്റർ ചെയ്ത് നിരതദ്രവ്യം മുൻകൂർ അടയ്ക്കുന്ന ലേലക്കാരന്മാരുമേ ഇ-ലേലത്തിൽ പങ്കെടുക്കുവാൻ സാധിക്കുകയുള്ളൂ.

നിബന്ധനകൾ

1. ഇ-ലേലത്തിൽ പങ്കെടുക്കുവാൻ ആഗ്രഹിക്കുന്നവർ വാഹനം റെയിഞ്ച് ഫോറസ്റ്റ് ഓഫീസർ, പത്തനാപുരത്തിന്റെ അനുവാദത്തോടെ ഓഫീസ് സമയത്ത് പരിശോധിക്കാവുന്നതും വാഹനത്തിന്റെ ഗുണനിലവാരം ബോധ്യപ്പെടാവുന്നതുമാണ്.
2. വാഹനത്തിന്റെ ആർ. സി. ബുക്ക് ലഭ്യമല്ലാതായാൽ ലേലക്കാരൻ സ്വന്തം ഉത്തരവാദിത്വത്തിലും ചെലവിലും ഡ്യൂപ്ലിക്കേറ്റ് ആർ. സി. ബുക്ക് ലഭ്യമാക്കുവാൻ നടപടി സ്വീകരിക്കേണ്ടതാണ്.
3. ലേലം സംബന്ധിച്ച് വനം വകുപ്പിൽ നിലവിലുള്ള പൊതുനിയമങ്ങളും മറ്റ് നടപടിക്രമങ്ങളും ഈ ലേലത്തിനും ബാധകമായിരിക്കും.
4. ഇ-ലേലം സംബന്ധിച്ച് എം.എസ്.ടി.സി. പുറപ്പെടുവിച്ചിട്ടുള്ള പൊതുനിയമങ്ങളും മറ്റ് നടപടിക്രമങ്ങളും ഈ ലേലത്തിനും ബാധകമായിരിക്കും.
5. വിജയിയായ ലേലക്കാരൻ ലേലവിലയുടെ 35% തുക ലേലസ്ഥിരീകരണ അറിയിപ്പ് ലഭിച്ച് 7 പ്രവൃത്തി ദിവസങ്ങൾക്കകം അടയ്ക്കേണ്ടതാണ്. ടി തുക കേരള സർക്കാരിന്റെ ഇ-ട്രഷറി സംവിധാനം മുഖേനയോ ഡിവിഷണൽ ഫോറസ്റ്റ് ഓഫീസർ, പുനലൂരിന്റെ പേരിൽ എസ്. ബി. ടി. പുനലൂർ ബ്രാഞ്ചിൽ മാറാവുന്ന രീതിയിൽ ഡിമാന്റ് ഡ്രാഫ്റ്റായോ പുനലൂർ സബ് ട്രഷറിയിൽ ചെലാൻ മുഖാന്തിരമോ അടയ്ക്കാവുന്നതാണ്. ഡിമാന്റ് ഡ്രാഫ്റ്റ് മാറുന്നതിന് ബാങ്കുകൾ കമ്മീഷൻ ഈടാക്കുകയാണെങ്കിൽ ആയത് ലേലക്കാരൻ നൽകേണ്ടതാണ്.

CONDITIONS

- 6. ഇ-ലേല നിബന്ധനകളിൽ കൊല്ലം സതേൺ സർക്കിൾ ചീഫ് ഫോറസ്റ്റ് കൺസർവേറ്റർ അവർകൾ എന്തെങ്കിലും ഭേദഗതിയോ മാറ്റമോ വരുത്തിയാൽ ആയത് ഈ ലേലത്തിനും ബാധകമായിരിക്കുന്നതും ടി വിവരം ലേലത്തിനുമുമ്പ് ലേലത്തിൽ പങ്കെടുക്കുന്നവരെ അറിയിക്കുന്നതുമാണ്. മുന്നറിയിപ്പ് കൂടാതെ വാഹനത്തിന്റെ എണ്ണത്തിൽ മാറ്റം വരുത്തുന്നതിനോ ലേലം റദ്ദുചെയ്യുന്നതിനോ ഉള്ള അധികാരം ഡിവിഷണൽ ഫോറസ്റ്റ് ഓഫീസർ പുനലൂരിൽ നിക്ഷിപ്തമായിരിക്കും.
- 7. ഇ-ലേലം സംബന്ധിച്ച വിശദവിവരങ്ങൾക്ക് ചുവടെ ചേർത്തിട്ടുള്ള മേൽവിലാസത്തിൽ ഇ-മെയിൽ/ഫോൺ നമ്പർ എന്നിവയിൽ അന്വേഷിക്കാവുന്നതാണ്:
  - (1) ഡിവിഷണൽ ഫോറസ്റ്റ് ഓഫീസർ, പുനലൂർ, കൊല്ലം, കേരളം, പിൻ-691 305.
  - (2) ഇ-മെയിൽ : dfo-pnlr.for@kerala.gov.in  
ഫോൺ നമ്പർ : 0475-2222621

No. PA3-4802/2015. 27th February 2017.

It is hereby notified for the general information of the public that the sale of Departmental Jeep KL-02 H-7988 of this office was put forth for e-auction on 4-4-2017 (Alternate date 11-4-2017). Those who have registered as bidders in MSTC can participate in the e-auction. Details of e-auction sale will be available from the website of MSTC [www.mstcecommerce.com](http://www.mstcecommerce.com) or shall be available from this office (Phone No. 0475-2222621).

Registration No. of Vehicle—KL 02 H 7988 Mahindra Jeep Model—1999.

Engine No./Chasis No.—DY 101039/CL500 MD14VYDY101039

EMD—` 2,000.

Place where the vehicle is located—Pathanapuram Range Forest Office Compound.

The e-auction will be conducted as per the directions and conditions in Order No.QR-2182/15 dated 13-5-2016 of the Chief Conservator of Forests (Southern Circle), Kollam and other rules in force. The undersigned reserves the right to alter or to cancel the e-auction of the vehicle without further notice. EMD amount of ` 2,000 can be remitted through online payment system to MSTC by 5 p. m. on the previous day of the e-auction. The bidder registration number has to be mentioned while remitting the EMD. Only the registered bidders who will submit the EMD will be permitted to participate in the e-auction.

- 1. The intending bidders should satisfy themselves about the condition of the vehicle put up for e-auction with the prior permission of the undersigned and no complaints will be entertained after the e-auction.
- 2. If the R. C. Book of the vehicle is not available it is up to the bidder himself to obtain the duplicate R. C. Book at his own cost.
- 3. All the conditions of e-auction in Forest Department prevailing at the time will be applicable to this e-auction also.
- 4. All the conditions and procedures of e-auction issued by MSTC from time to time will be applicable to this auction also.
- 5. The successful bidder should pay 35% of the bid value after adjusting the EMD already remitted, within 7 working days on receipt of confirmation of the e-auction. The mode of payment is through e-Treasury of Government of Kerala or Demand Draft (DD) drawn in favour of Divisional Forest Officer, Punalur payable at State Bank of Travancore, Punalur Branch or by cash in Sub Treasury, Punalur. If any amount is charged by Bank for clearing the Demand Draft, the same shall be borne by the bidder himself.
- 6. If any modifications or changes in the conditions of e-auction are intimated by the Chief Conservator of Forests, Southern Circle, Kollam that will also be applicable to this e-auction and will be informed to the bidder before e-auction. The undersigned reserves the right to alter or cancel the e-auction without further notice.
- 7. Further details regarding the e-auction can be had from the office of the Divisional Forest Office, Punalur, Kollam District, Kerala State.

E-mail : dfo-pnlr.for@kerala.gov.in

Telephone No. 0475-2222621.

Divisional Forest Office,  
Punalur Division,  
Punalur.

I. SIDHEEQ IFS,  
Divisional Forest Officer  
(For and on behalf of  
the Governor of Kerala).

## e-TENDER NOTICE

[No. 18-2016-17 to 21/2016-17]

No. PC1-139/2017.

27th February 2017.

Online tenders are invited from reputed firms for the "Supply, Installation, Testing and Commissioning of Solar Fencing" for use in Kerala Forest Department by the Chief Executive Officer, Punalur FDA/The Divisional Forest Officer, Punalur. The Solar Fencing should conform to the technical standard and specifications detailed in Annexure A attached to this notice. Tender documents, schedules and conditions are available in the website: [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in). The Earnest Money Deposit and tender fee should be submitted through the Internet online banking of SBT or through NEFT for other Banks.

All bid/ tender documents are to be submitted online only and in the designated Online cover(s)/envelope(s) on the [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) website and tenders submitted manually/through post will not be entertained. Late tenders will not be accepted.

## SCHEDULE

Sl. No.	Tender No. and Name of Work	Length in Kilometre (approx.)	PAC (in lakhs)	EMD	Tender Fee (excluding VAT)	Period of completion
1	18/2016-17—Supply, Installation, Testing and Commissioning of Solar Fencing from Neduvannoorkadavu to Kalamkunnu Pallamvetty in Kalamkunnu Section of Anchal Range during 2016-17	8.00	17.38	43,500	5,000	60 days
2	19/2016-17—Supply, Installation, Testing and Commissioning of Solar Fencing from Poombara Colony to Neduvannoorkadavu in Kalamkunnu Section of Anchal Range during 2016-17	2.00	4.41	11,100	900	30 days
3	20/2016-17—Supply, Installation, Testing and Commissioning of Solar Fencing from Technical High School Junction to Ambalakkadavu in Kulathupuzha Section of Anchal Range during 2016-17	1.50	3.60	9,000	750	30 days
4	21/2016-17—Supply, Installation, Testing and Commissioning of Solar Fencing from Kandanchira to Technical High School Junction in Kulathupuzha Section of Anchal Range during 2016-17	4.00	8.75	21,900	1,800	45 days

Mode of Payment—Online.

Place to be delivered—Punalur.

Date and time from which the tender will be available in the website—20-3-2017, 12 Noon.

Last date and time for receipt of tender (Closing of tender)—5-4-2017, 5 p. m.

Tender opening date and time—12-4-2017, 2.30 p. m.

The length in kilometers mentioned above is approximate. The KFD will be at liberty to increase or decrease the length/work to be done or may decide not to execute the work at all.

Online tenders/bids are to be accompanied with a preliminary agreement executed in Kerala Stamp Paper worth ` 200. Tenders/bids received online without the scanned copies of relevant documents, preliminary agreement, will not be considered and shall be summarily rejected. Any further clarification on this tender can be obtained from NIC/the e-tender Helpdesk number available in the www.etenders.kerala.gov.in website and from the office of the CEO Punalur FDA & DFO Punalur during the office hours. The details regarding e-Payment (Bidder's Bank Account No. where he/she is having core banking facility and email id) should be submitted along with the tender. Tenders without these details will not be accepted. Technical bid and financial bid shall be submitted in their respective designated online covers.

The Forest Department will not be responsible for any inconvenience or loss to the Bidder while uploading/downloading the bid.

The rate/kilometre and the rate for annual maintenance contract beyond the warranty period of five years are also to be quoted.

## ANNEXURE-'A'

## General Technical Specifications

Description	Specification (Base Units)	Remarks	Yes/No (Please specify if better technical specification is quoted)
(1)	(2)	(3)	(4)
Energizer	<p>Should be Battery Operated. Switch to high, medium and low power settings. Solar panel option to recharge 12-Volt battery. Full and reduced power output terminal. Should operate at one/different fences independently.</p> <p>Should be capable to energize the length of fence upto 3 Km. Should be suitable for other requirements of the work.</p> <p>Operating voltage at 50 K load-10 Kv Maximum. Other parameters with 1 K Load</p> <p>Operating voltage - 6.0 -8.0 KV. -At High setting</p> <p>O/p energy—3.5 J minimum - At High setting</p> <p>Peak current—7.0 - 8.0 Amps. - At High setting</p> <p>RMS Current—2.4-2.8 Amps. - At High setting</p> <p>Output Charge—1.0-1.4 milli-Col. - At High setting</p> <p>Fib. Energy—3.5 -4.5 MCA - At High setting</p> <p>Pulse duration—0.01- 3 mill-sec.</p> <p>Pulse interval—1.1- 1.4 sec.</p>	<p>1. Must confirm to all National and International Standards of safety and should not be fatal to human and animal life.</p> <p>2. Registration of the firm in any Govt. Depts. (Like Directorate General of Supplies and Disposals etc.) will be preferred.</p>	Yes/No
Solar PV Modules	37 Watts, 12 Volts rating with minimum 10 years warrantee against manufacturing defects.	Must be of CEL /BHEL/ REIL/TATA BP Make	
Module stand with post	MS angle, strips and pole 50 NB. Hot dip galvanized to minimum of 30 microns zinc coating thickness. Tilted to 15 degrees. To be grouted properly	To suit PV module	
Battery	12 Volts, 120 Ah low maintenance battery with 2 year guarantee	Must be of Exide/Kirlosker/ Union make	
Lightening driverter kit	Must be capable of diverting stray lightening. The diverter assembly must be adjustable for spark gaps. Adequate earthing to be provided.	With proper earthing system	

(1)	(2)	(3)	(4)
Housing box with post	Made of 16 gauges GI sheet, painted and fixed on 100 NB, class B pipe and must be grouted	Should be capable of housing battery and energizer.	
<b>Accessories</b>			
Earthing system	Must contain earth mixture capable of retaining moisture. 8-mm. Diameter stainless steel rod, non rusting quality of atleast 4 feet length	Should be capable of providing proper earthing to the system	Yes/No
Strain insulators	Strain insulator must be of Polycarbonate material and should withstand 15 KV voltages	UV stabilized & Rain water run-off should be provided on the insulator	(Please specify if better technical specification is quoted)
PP Reel Insulators	Must be of virgin plastic material Polypropylene or equivalent	UV stabilized. High tensile	
High Tensile wire	2.5 mm. wire dia. High tensile wire with minimum of 230-300 gms./sq.m zinc coated thickness. UTS 140.5kg/mm <sup>2</sup> , Break strength of 740 kgs. Zn purity above 99%.	To be guaranteed for more than 5 years	
14 gauge wires	14 gauge wires for binding insulators	High quality zinc coating	
Wire tighteners	In suit tighteners for proper tensioning of wires should be made from Al-alloy non-rusting quality		
Tension springs	Spring steel capable of taking compression loads. Galvanized.		
Joint clamps	Positive locking mechanism. Zinc coating of more than 25 microns.		
Warning sign boards	Polyethylene plastic with statutory colour and signs	Yellow with black letter in local language	
Lead out cable	Must be double insulated withstanding 15 KV voltages. Inner core wire must be hot dip galvanized.	For under gate and base unit connection	
Rope gate kit	Steel rope with handle and spring assembly. Handle made of polyethylene	Length of rope to suit gate width	
Tool kit	Should contain: Wire tightener handle, Twisting tool, Pliers, Double ended spanner for clamp tightening		
Drop chain	12.5 mm loop size (of 12 gauge M. S.Wire)	For rivers and streams	
Flood gate controller	Should be capable of automatically cut off the current in the drop chains, in case of floods	To be used in conjunction with drop chains	

(1)	(2)	(3)	(4)
Cut out switch	Should be temper proof & capable of withstanding high voltage from energizer	Provision for switching off the power, of a section of the fence by using a removable key should be made.	
Elephants toupees	2.5 mm dia galvanized iron wire and G. I. Clamps should be used	For protection of posts from elephants	
<b>Posts</b>			
Section/ Corner/End/ Pull through posts	50 NB Class 'B' pipe-8.5 feet long Hot dip galvanized to more than 60 microns. Stay support 25-mm. diameters with brackets also hot dip galvanized. Must include fasteners. Posts must be grouted 1.5 feet in 2×2×2 feet size P.C.C. in 1:2:4 cement sand & stone ballast.		Yes/No
Intermediate posts	more than 60 microns galvanized T' section post 8.5 feet long 25×25×3 mm., to be inserted 1.5 feet in ground		(Please specify if better technical specification is quoted)
<b>Testers</b>			
Digital voltmeter	must display fence voltage digitally upto 12 kv only. Made of non-shocking plastic		Yes/No
Xenon flash tube	Capable of flashing with each pulse to monitor the fence. Must be visible from a distance of 1000m		(Please specify if better technical specification is quoted)
Neon tester	Neon light measuring the fence for excellent, very good, good and poor marking		

#### Other General Technical Requirements

The tenderer firm shall have—

1. ISO certification for "Design, manufacture, install, maintaining the power fence for animal control".
2. Test report from any Govt. test laboratory to confirm the required technical specification of the energizer.
3. Test reports from any reputed test laboratory to confirm the required technical specification of other major components.

(Attach the attested photocopies of all the above documents)

(Sd.)

*Chief Executive Officer of FDA Punalur &  
The Divisional Forest Officer.*

Punalur.

ഇ-ലേല പരസ്യം

നമ്പർ പി.എൽ.2-4574/2016.

2017 മാർച്ച് 1.

പുനലൂർ ഡിവിഷനിലെ അഞ്ചൽ റെയിഞ്ചിൽ നിന്നും 2016-2017 വർഷത്തിൽ മെസ്റ്റേഴ്സ്.എച്ച്.എൻ.എൽ-ന് അനുവദിച്ച 2002 ചെറുകര അക്കേഷ്യ ഓറിക്കുലിഫോർമിസ് തോട്ടം, 2000 കനാൽബെൽറ്റ് അക്കേഷ്യ ഓറിക്കുലിഫോർമിസ് തോട്ടം, 2005 കടമാൻകോട് അക്കേഷ്യ ഓറിക്കുലിഫോർമിസ് തോട്ടം, 2003 കടമാൻകോട് അക്കേഷ്യ ഓറിക്കുലിഫോർമിസ് തോട്ടം, 2002 ഒഴുകുപാറ അക്കേഷ്യ ഓറിക്കുലിഫോർമിസ് തോട്ടം, പുനർ ഇ-ലേലത്തിൽ വിൽക്കാതിരുന്ന 2000 മൊക്ക അക്കേഷ്യ ഓറിക്കുലിഫോർമിസ് തോട്ടം, 2003 പാണയം അക്കേഷ്യ ഓറിക്കുലിഫോർമിസ് തോട്ടം എന്നിവിടങ്ങളിൽ നിന്നും ശേഖരിച്ച അക്കേഷ്യ ബട്ട്എന്റുകളും അഞ്ചൽ റെയിഞ്ചിൽപ്പെട്ട ആയിരനല്ലൂർ സെക്ഷനിലെ 1952 ആയിരനല്ലൂർ തേക്ക് തോട്ടത്തിൽ നിന്നും അന്തിമവട്ടിലൂടെ ശേഖരിച്ച വിവിധ ക്ലാസ്സുകളിൽപ്പെട്ട തേക്ക് കഴകളും ചുവടെ ചേർക്കുന്ന പട്ടികയിൽ ഉൾപ്പെടുത്തിയിട്ടുള്ള പ്രകാരം തിരുവനന്തപുരം സംരക്ഷണ വിഭാഗം അഡീഷണൽ പ്രിൻസിപ്പൽ ചീഫ് ഫോറസ്റ്റ് കൺസർവേറ്ററുടെ 17-10-2014-ലെ പ്രൊ. (4) 26243/13-ാം നമ്പരായി 4-11-2014-ലെ 43-ാം നമ്പർ കേരള ഗസറ്റ് വാല്യം 3-ൽ പരസ്യപ്പെടുത്തിയിട്ടുള്ള പൊതു ദർഘാസ്/ലേല വ്യവസ്ഥകൾക്കും വനം വകുപ്പിൽ നിലവിലുള്ള ഇതര ലേല വ്യവസ്ഥകൾക്കും വിധേയമായി പുനലൂർ ഡിവിഷണൽ ഫോറസ്റ്റ് ഓഫീസറോ അദ്ദേഹം അധികാരപ്പെടുത്തുന്ന മറ്റ് ഉദ്യോഗസ്ഥനോ ഇ-ലേലത്തിലൂടെ വിൽക്കുന്നതാണ്. 1952 ആയിരനല്ലൂർ തേക്ക് തോട്ടത്തിൽ നിന്നും അന്തിമവട്ടിലൂടെ ശേഖരിച്ചിട്ടുള്ളതുമായ കഴകളും യഥാസമയം പണം അടച്ച് നീക്കം ചെയ്യുന്നതിൽ വീഴ്ച വരുത്തിയ ആദ്യ ലേലക്കാരനായ മെ. ട്രാവൻകൂർ ടിബേഴ്സ് മോങ്ങും, മലപ്പുറം എന്നയാളുടെ പൂർണ്ണ നഷ്ടോത്തരവാദിത്വത്തിലാണ് തേക്ക് കഴകളും വിൽപ്പന നടത്തുന്നത്.

പട്ടികയിൽ പറയുന്ന ഉൽപ്പന്നങ്ങൾക്ക് പുറമെ ഇ-ലേലത്തിന് മുമ്പുവരെ ശേഖരിച്ച് അട്ടിവയ്ക്കുന്ന ഉൽപ്പന്നങ്ങളും ടി ഇ-ലേലത്തിൽ ഉൾപ്പെടുത്തി വിൽക്കുന്നതായിരിക്കും. ടി ഇ-ലേലത്തിൽ പങ്കെടുക്കുവാൻ ആഗ്രഹിക്കുന്ന വ്യക്തികൾ ഇ-ലേലത്തിന് മുമ്പ് തേക്ക് കഴകൾക്ക് ` 25,000-ഉം അക്കേഷ്യ ബട്ട് എന്റ് തടികൾക്ക് ` 25,000-ഉം നിരതദ്രവ്യം ഇ-പേയ്മെന്റ്/ഇ-ട്രഷറി/ഡിമാന്റ് ഡ്രാഫ്റ്റ് മുഖേന ഡിവിഷണൽ ഫോറസ്റ്റ് ഓഫീസർ, പുനലൂർ-ന് കെട്ടിവയ്ക്കേണ്ടതാണ്. വിജയിക്കുന്ന ഇ-ലേലക്കാരൻ ഇ-ലേലത്തുകയുടെ 35% തുക ഇ-ലേല പ്രകാരം കാലാകാലങ്ങളിൽ നിലവിലുള്ള വാറ്റ്, വന വികസന നികുതി ആദായ നികുതി മറ്റ് ബന്ധപ്പെട്ട നികുതികൾ എന്നിവ യഥാസമയം അടയ്ക്കേണ്ടതാണ്.

ഇ-ലേല പ്രമാണങ്ങളും, ഇ-ലേല ഷെഡ്യൂളുകളും [www.mstcecommerce.com](http://www.mstcecommerce.com) എന്ന വെബ്സൈറ്റിൽ ലഭ്യമാണ്. ഇ-ലേലത്തിനോടൊപ്പം സമർപ്പിക്കുന്നതിനുള്ള നിരതദ്രവ്യം, എസ്.ബി.റ്റി.-യുടെ ഇന്റർനെറ്റ് ഓൺലൈൻ ബാങ്കിംഗ് വഴിയോ, മറ്റ് ബാങ്കുകളുടെ കാര്യത്തിൽ NEFT വഴിയോ ഓൺലൈനായി ഇ-ലേലത്തിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. ഇ-ലേല പ്രമാണങ്ങൾ സമർപ്പിക്കാൻ [www.mstcecommerce.com](http://www.mstcecommerce.com) എന്ന വെബ്സൈറ്റ് ഉപയോഗിക്കേണ്ടതാകുന്നു.

എല്ലാ ഇ-ലേല പ്രമാണങ്ങളും [www.mstcecommerce.com](http://www.mstcecommerce.com) എന്ന വെബ് സൈറ്റിൽ കാണിച്ചിരിക്കുന്ന ഓൺലൈൻ കവറുകളിൽ ഓൺലൈനായി മാത്രം സമർപ്പിക്കേണ്ടതാണ്. ഇ-ലേല പ്രമാണങ്ങൾ [www.mstcecommerce.com](http://www.mstcecommerce.com) എന്ന വെബ്സൈറ്റിലൂടെ ഓൺലൈനായി മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. നേരിട്ടോ തപാൽ മാർഗ്ഗമോ ലഭിക്കുന്ന ഇ-ലേല പ്രമാണങ്ങൾ ഒരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല.

ഓൺലൈൻ ഇ-ലേല പ്രമാണത്തോടൊപ്പം സ്കാൻ ചെയ്ത ബന്ധപ്പെട്ട രേഖകൾ ഓൺലൈനായി സമർപ്പിക്കാവുന്നതും, അവയുടെ ഒറിജിനൽ തുറക്കുന്നതിനുമുമ്പ് സമർപ്പിക്കാത്തതുമായ ഇ-ലേല പ്രമാണങ്ങൾ നിരസിക്കുന്നതാണ്. ഇ-ലേലവുമായി ബന്ധപ്പെട്ട മറ്റ് വിവരങ്ങൾ എൻ.ഐ.സി.-യിൽ നിന്നോ [www.mstcecommerce.com](http://www.mstcecommerce.com) വെബ്സൈറ്റിൽ പറഞ്ഞിരിക്കുന്ന Help Desk-ൽ നിന്നോ ഈ ഓഫീസിൽ നിന്നോ ഓഫീസ് സമയത്ത് അറിയാവുന്നതാണ്. ഇ-പേയ്മെന്റിന് ആവശ്യമായ വിവരങ്ങൾ (കരാറുകാരൻ ഇടപാടുകൾക്കു കോർ ബാങ്ക് അക്കൗണ്ടിന്റെ വിശദവിവരങ്ങളും ഇ-മെയിൽ അഡ്രസ്സും) ഇ-ലേലത്തോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. ഈ വിവരങ്ങൾ ഉൾപ്പെടുത്താത്ത ഇ-ലേല പ്രമാണങ്ങൾ നിരസിക്കപ്പെടുന്നതാണ്. ടെക്നിക്കൽ ബിഡും ഫിനാൻഷ്യൽ ബിഡും അതിനായി പറഞ്ഞിരിക്കുന്ന അതാത് കവറുകളിൽ മാത്രം സമർപ്പിക്കേണ്ടതാണ്. കരാറുകാരൻ വിവരങ്ങൾ അപ്ലോഡ് ചെയ്യുന്നതിലും മറ്റും ഉണ്ടാകുന്ന അസൗകര്യങ്ങൾക്കും നഷ്ടത്തിനും വനം വകുപ്പ് ഉത്തരവാദി ആയിരിക്കുന്നതല്ല.

ടി ഇ-ലേലത്തിൽ പങ്കെടുക്കുവാൻ ആഗ്രഹിക്കുന്നവർ അവരുടെ സ്ഥിരമായ മേൽവിലാസവും കയ്യൊപ്പും സാക്ഷ്യപ്പെടുത്തിയ സർട്ടിഫിക്കറ്റ് ബന്ധപ്പെട്ട വില്ലേജാഫീസറിൽ നിന്നും വാങ്ങി ഇ-ലേലത്തിന് നിരതദ്രവ്യം കെട്ടിവയ്ക്കുന്ന തോടൊപ്പം ഓൺലൈനായി ഹാജരാക്കേണ്ടതാണ്. നിയമാനുസൃത തിരിച്ചറിയൽ കാർഡോ സർട്ടിഫിക്കറ്റോ ഇല്ലാത്തവരുടെ ഇ-ലേല പ്രമാണങ്ങൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല.

ടി ഇ-ലേലത്തിൽ പങ്കെടുക്കുവാൻ ആഗ്രഹിക്കുന്നവർ ലേലത്തിന് മുമ്പായി ഉൽപ്പന്നങ്ങളുടെ ഗുണനിലവാരവും അളവും നേരിൽകണ്ട് ബോധ്യപ്പെട്ടുകൊള്ളേണ്ടതാണ്. ഇ-ലേലത്തിനുശേഷമുള്ള പരാതികൾ പരിഹരിക്കുന്നതല്ല. ഈ വിജ്ഞാപന തീയതിക്ക് മുമ്പായി ദർഘാസ്/ലേലം സംബന്ധമായി സർക്കാർ ഉത്തരവുകൾ എന്തെങ്കിലും ഉണ്ടായാൽ ആയതും ടി ലേലത്തിന് ബാധകമായിരിക്കും. വിൽപ്പനയ്ക്ക് വച്ചിട്ടുള്ള ഉൽപ്പന്നങ്ങൾ ഏതെങ്കിലും സർക്കാർ വകുപ്പുകൾക്ക് ആവശ്യമായി വരുന്നപക്ഷം ആയത് കഴിച്ചുള്ള ഉൽപ്പന്നങ്ങൾ മാത്രമേ വിൽക്കുകയുള്ളൂ. ടി ലേലത്തിയതിനു മുമ്പായി ഡബിംഗ് ഡിപ്പോകളിൽ ഇറക്കുന്ന ഉൽപ്പന്നങ്ങൾ കൂടി ടി ഇ-ലേലത്തിൽ ഉൾപ്പെടുത്തി വിൽക്കുന്നതായിരിക്കും. പട്ടികയിൽ കാണിച്ചിട്ടുള്ള തീയതിൽ നടക്കുന്ന ഇ-ലേലത്തിൽ വിറ്റുപോകാത്ത ഉൽപ്പന്നങ്ങളും പുതുതായി വരുന്ന ഉൽപ്പന്നങ്ങളും അടുത്ത പുനർ-ലേലത്തിലൂടെ വിൽപ്പന നടത്തുന്നതാണ്.

പട്ടിക

ക്രമ നമ്പർ	റെയിഞ്ച്	തോട്ടത്തിന്റെ പേര്	ഉൽപ്പന്നങ്ങൾ അട്ടിവച്ചിരിക്കുന്ന സ്ഥലം	ഉൽപ്പന്നത്തിന്റെ ഇനം	അളവ് (ഉദ്ദേശം)	ക്യു. മീ.
1	അഞ്ചൽ	1952 ആയിരനല്ലൂർ തേക്ക് തോട്ടം (അന്തിമവെട്ട്)	മൂലക്കയം ഡമ്പിംഗ് ഡിപ്പോ	തേക്കുകൾ	50 എണ്ണം (1 ലോട്ട്)	5.9 M <sup>3</sup>
				2-ാം തരം തേക്കുകൾ	100 എണ്ണം (1 ലോട്ട്)	7.1 M <sup>3</sup>
2		2000 മൊക്ക അക്കേഷ്യ ഓറിക്കൂലി ഫോമിൻ തോട്ടം	ആനകുത്തിമാവ് ഡമ്പിംഗ് ഡിപ്പോ	അക്കേഷ്യ ബട്ട് എന്റ്	33 എണ്ണം (1 ലോട്ട്)	4.923 M <sup>3</sup>
3		2003 പാണയം അക്കേഷ്യ ഓറിക്കൂലി ഫോമിൻ തോട്ടം	പാണയം ഡമ്പിംഗ് ഡിപ്പോ	അക്കേഷ്യ ബട്ട് എന്റ്	5 എണ്ണം (1 ലോട്ട്)	0.554 M <sup>3</sup>
4		2002 ചെറുകര അക്കേഷ്യ ഓറിക്കൂലി ഫോമിൻ തോട്ടം	ചെറുകര ഡമ്പിംഗ് ഡിപ്പോ	അക്കേഷ്യ ബട്ട് എന്റ്	4 ലോട്ട്	16.736 M <sup>3</sup>
5		2003 കടമാൻകോട് അക്കേഷ്യ ഓറിക്കൂലി ഫോമിൻ തോട്ടം	കുളത്തുപ്പുഴ സെക്ഷൻ ഹെഡ്കാർട്ടേഴ്സ് ഡമ്പിംഗ് ഡിപ്പോ	അക്കേഷ്യ ബട്ട് എന്റ്	5 ലോട്ട്	27.494 M <sup>3</sup>
6		2005 കടമാൻകോട് അക്കേഷ്യ ഓറിക്കൂലി ഫോമിൻ തോട്ടം	കടമാൻകോട് ഡമ്പിംഗ് ഡിപ്പോ	അക്കേഷ്യ ബട്ട് എന്റ്	7 ലോട്ട്	33.425 M <sup>3</sup>
7		2000 കനാൽ ബെൽറ്റ് ഓറിക്കൂലി ഫോമിൻ തോട്ടം	മൂലക്കയം ഡമ്പിംഗ് ഡിപ്പോ	അക്കേഷ്യ ബട്ട് എന്റ്	5 ലോട്ട്	9.85 M <sup>3</sup>
8		2002 ഒഴുകുപാറ അക്കേഷ്യ ഓറിക്കൂലി ഫോമിൻ തോട്ടം	വട്ടവിള ഡമ്പിംഗ് ഡിപ്പോ	അക്കേഷ്യ ബട്ട് എന്റ്	4 ലോട്ട്	23.175 M <sup>3</sup>
				ഒഴുകുപാറ ഡമ്പിംഗ് ഡിപ്പോ	അക്കേഷ്യ ബട്ട് എന്റ്	6 ലോട്ട്

വിൽപ്പനയ്ക്ക് വച്ചിട്ടുള്ള ആകെ ലോട്ടുകൾ—35.

ഇ-ലേല തീയതിയും സമയവും—29-3-2017 ഉച്ചയ്ക്ക് 1.30 മുതൽ 3.30 മണിവരെ.

ഇ-പ്രമാണങ്ങൾ വെബ്സൈറ്റിൽ ലഭ്യമാകുന്ന തീയതി—15-3-2017.

നിരതദ്രവ്യം :

അക്കേഷ്യ ബട്ട് എന്റ്— 25,000.

തേക്കുകൾ— 25,000.

ഇ-ലേലത്തിൽ ഏറ്റവും കൂടിയ ഉചിതമായ തുക രേഖപ്പെടുത്തുന്ന ലേലക്കാരുടെ പേരിൽ ഇ-ലേലം സ്ഥിരപ്പെടുത്തുന്നതാണ്.

ഇ-ലേലത്തിൽ പങ്കെടുക്കാനാഗ്രഹിക്കുന്നവർ ബാംഗ്ലൂർ എം. എസ്. റ്റി. സി. ലിമിറ്റഡിന്റെ ഓൺലൈനിൽ രജിസ്റ്റർ ചെയ്തിരിക്കണം.

ഇ-ലേല നിബന്ധനകൾ എം. എസ്. റ്റി. സി. ലിമിറ്റഡിന്റെ [www.mstcecommerce.com](http://www.mstcecommerce.com) എന്ന വെബ്സൈറ്റിൽ ലഭ്യമാണ്.

കൂടുതൽ വിവരങ്ങൾ പുനലൂർ ഡിവിഷണൽ ഫോറസ്റ്റ് ഓഫീസറുടെ കാര്യാലയത്തിൽ നിന്നും പ്രവൃത്തി ദിവസങ്ങളിൽ ലഭ്യമാണ്.

ഡിവിഷണൽ ഫോറസ്റ്റ് ഓഫീസ്, പുനലൂർ : 0475-2222621.

റെയിഞ്ചാഫീസർ, അഞ്ചൽ : 0475-2270100.

No. PL2-4574/2016.

1st March 2017.

It is hereby notified that Teak Poles collected from final felling area of 1952 Teak Plantation at Ayiranallor, Acacia butt end collected from 2000 Mokka and 2003 Panayam Bit I & II, 2002 Cherukara Acacia Plantation, Kalamkunnu Section, 2003 Kadamancodu Acacia Plantation, Kulathupuzha Section, 2005 Kadamancodu Acacia Plantation, Kulathupuzha Section, 2000 Canal Belt, Acacia Plantation, Ayiranallor, 2002 Ozhukupara Acacia plantation Madathara in Anchal Range of Punalur Division will be sold through e-Auction shown in the schedule, by the Divisional Forest Officer, Punalur or any officer authorized by him, subject to the conditions published in Kerala Gazette No. 43 Vol. III dated 4-11-2014 vide Notification No. Pro. (4) 26243/13 dated 17-10-2014 of the Additional Principal Chief Conservator of Forests (P), Thiruvananthapuram and other conditions prevalent in the Forest Department. Teak timber and poles included in schedule will be sold at the risk and loss of the original bidder, M/s Travancore Timbers, Mongam, Malappuram. Those who wish to participate have to remit an amount of ` 25,000 for teak poles and ` 25,000 for acacia butt end as EMD as e-payment before the e-auction through Divisional Forest Officer, Punalur. Successful bidders will have to remit 35% of the bid amount on the e-auction itself through e-payment. Successful bidders will have to remit the balance value, VAT, Forest Development Tax, Income Tax and such other taxes that are prevailing at the time of e-auction within the stipulated time limit.

e-Auction documents and connected records are available in the website: [www.mstcecommerce.com](http://www.mstcecommerce.com). The Earnest Money Deposit should be submitted on e-payment/e-treasury/demand draft/MSTC through the internet online Banking of SBT or through NEFT for other banks. For submission of e-auction visit the website: [www.mstcecommerce.com](http://www.mstcecommerce.com). All bids/e-auction documents are to be submitted online only and in the designated online cover(s)/envelope(s) on the [www.mstcecommerce.com](http://www.mstcecommerce.com). Website and e-auction documents submitted manually/through post will not be entertained.

Online e-auction/bids are to be accompanied with relevant documents. E-auction/bids received online without the scanned copies of relevant documents will not be considered and shall be summarily rejected. Any further clarification on this e-auction can be obtained from NIC/the e-auction Helpdesk number available in the [www.mstcecommerce.com](http://www.mstcecommerce.com) website and from the office of the Divisional Forest Officer, Punalur during the office hours. The details regarding e-payment (Bidder's Bank Account Number where he/she is having core banking facility and e-mail ID) should be submitted along with the e-auction documents. E-auction documents without these details will not be accepted. Technical bid and financial bid shall be submitted in their respective designated online covers. The Forest Department will not be responsible for any inconvenience or loss to the Bidder while uploading/downloading the bid.

The bidders who wish to participate in the e-auction should produce a certificate showing the permanent address and signature of the bidders duly attested by the concerned Village Officer, or any other approved identity documents along with the EMD through online. Those who do not produce any approved Identity Card or Certificate will not be eligible to participate in the e-auction.

Intending persons may ensure the quantity and quality of materials put up for e-auction before the commencement of the same and no complaints will be entertained after the e-auction. In case any Government Department requires any of the materials put up for the e-auction, the quantity remaining after their selection only will be re-auctioned. The quantity that may become ready for sale after the publication of this notification will also be included in the e-auction. Any further notification to the sale conditions that may be issued by the Government after the issuance of this notification will also be applicable to this e-auction. The unsold materials in the e-auction will be re-auctioned.

Further details and information can be had from this office or the concerned Range Office, Anchal during the working hours.

## SCHEDULE

<i>Sl. No.</i>	<i>Range</i>	<i>Name of Plantation</i>	<i>Name of Dumping site</i>	<i>Species</i>	<i>Quantity</i>	<i>Vol. in Cum.</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Anchal	1952 Teak Plantation, Ayiranalloor (Final Felling)	Moolakkayam Dumping Depot	Teak Poles IIC	50 Nos. (1 lot)	5.9 m <sup>3</sup>
				Teak Poles III	100 Nos. (1 lots)	7.1 m <sup>3</sup>

(1)	(2)	(3)	(4)	(5)	(6)	(7)
2	Anchal	2000 Mokka Acacia auriculiformis Plantation	Aanakuthimavu Dumping Depot	Acacia Buttend	33 Nos. (1 lot)	4.923 m <sup>3</sup>
3	„	2003 Panayam Acacia auriculiformis Plantation	Panayam Dumping Depot	Acacia Buttend	5 Nos. (1 lot)	0.554 m <sup>3</sup>
4	„	2002 Cherukara Acacia Plantation, Kalamkunnu Section	Cherukara Dumping Depot	Acacia Buttend	4 lot	16.736 m <sup>3</sup>
5	„	2003 Kadamancodu Acacia Plantation, Kulathupuzha Section	Kulathupuzha Section Head quarters Dumping Depot	Acacia Buttend	5 lot	27.494 m <sup>3</sup>
6	„	2005 Kadamancodu Acacia Plantation, Kulathupuzha Section	Kadamancodu Dumping Depot	Acacia Buttend	7 lot	33.425 m <sup>3</sup>
7	„	2000 Canal Belt, Acacia Plantation, Ayiranallor	Moolakkayam Dumping Depot	Acacia Buttend	5 lot	9.85 m <sup>3</sup>
8	„	2002 Ozhukupara Acacia Plantation, Madathara	Vattavila Dumping Depot Ozhukupara Dumping Depot	Acacia Buttend Acacia Buttend	4 lot 6 lot	23.175 m <sup>3</sup> 26.517 m <sup>3</sup>

Date of e-auction—29-3-2017.

Total lots presented for sale—35 lots.

Date from which the e-auction notification and relevant documents will be available in the website—15-3-2017.

Earnest Money Deposit—

Acacia Buttend—` 25,000.

Teak Poles—` 25,000.

The e-auction will be knocked down in the name of the highest bidders.

Those who are interested to participate in the e-auction should be registered should have registered buyer online with MSTC limited, Bangalore. Conditions for e-auction will be available at the website [www.mstcecommerce.com](http://www.mstcecommerce.com).

Telephone No.—Divisional Forest Office, Punalur—0475 2222621.

Range Forest Office, Anchal—0475 2270100.

I. SIDHEEQ IFS,

*Divisional Forest Officer, Punalur.*

(For and on behalf of the Governor of Kerala).

Divisional Forest Office,  
Punalur.

**അച്ചൻകോവിൽ ഡിവിഷൻ**  
**ഇ-ലേല പരസ്യം**

നമ്പർ എ2-3176/2016.

2017 ഫെബ്രുവരി 9.

അച്ചൻകോവിൽ ഡിവിഷനിലെ കാനയാർ റെയിഞ്ചിൽപ്പെട്ട 1974 തേക്ക് തോട്ടം കാനയാറിൽ നിന്നും ഇടവെട്ടിലൂടെ ശേഖരിച്ചതും ഇതോടൊപ്പം ചേർക്കുന്ന പട്ടികയിൽ ഉൾപ്പെടുത്തിയിട്ടുള്ളതുമായ നാലാം തരം തേക്ക് തടികൾ, തേക്ക് തടികൾ (60 സെ.മീ താഴെ), തേക്ക് കഴകൾ എന്നിവയും കൂടാതെ അച്ചൻകോവിൽ റെയിഞ്ചിലെ സൗത്ത് സെക്ഷനിൽപ്പെട്ട 1953 കമ്പിലെൻ ബിറ്റ്-2 തേക്ക് തോട്ടത്തിൽ നിന്നും അന്തിമ വെട്ടിലൂടെ ശേഖരിച്ച നാലാം തരം തേക്ക് തടികൾ, മൂന്നാംതരം തേക്ക്കഴകൾ, പാഴ്ചമരവിറക് എന്നിവയും അഡീഷണൽ പ്രിൻസിപ്പൽ ചീഫ് ഫോറസ്റ്റ് കൺസർവേറ്റർ (ഫോറസ്റ്റ്, ലാന്റ് & റിസോഴ്സസ്) അവർകളുടെ 21-11-2015-ലെ പ്രൊ. (4)-26243/13-ാം നമ്പരായി 15-12-2015-ലെ 49-ാം നമ്പർ കേരള ഗസറ്റ് വാല്യം 4-ൽ പരസ്യപ്പെടുത്തിയിട്ടുള്ള പൊതുദർഘാസ്/ലേല വ്യവസ്ഥകൾക്കും വനം വകുപ്പിൽ നിലവിലുള്ള ഇതര ലേല വ്യവസ്ഥകൾക്കും കൂടാതെ ഇതിലേക്കായി M/s MSTC, Ltd. [www.mstcecommerce.com](http://www.mstcecommerce.com) എന്ന വെബ്സൈറ്റിലൂടെ പ്രസിദ്ധപ്പെടുത്തിയിട്ടുള്ള വ്യവസ്ഥകൾക്കും വിധേയമായി ഇ-ലേലത്തിലൂടെ വിൽപ്പന നടത്തുന്നതാണ്. ചുവടെ ചേർക്കുന്ന പട്ടികയിൽ വിവരിക്കുന്ന ഉൽപ്പന്നങ്ങൾക്കുപുറമേ, ടി ഇ-ലേലത്തിനു മുൻപുവരെ ശേഖരിച്ച് അട്ടിവെക്കുന്ന ഉൽപ്പന്നങ്ങളും ടി ഇ-ലേലത്തിൽ ഉൾപ്പെടുത്തി വിൽക്കുന്നതായിരിക്കും. ഇ-ലേലത്തിൽ പങ്കെടുക്കുവാൻ ആഗ്രഹിക്കുന്ന വ്യക്തികൾ ഇ-ലേലത്തിനു മുമ്പ് നിയമപ്രകാരമുള്ള നിരതദ്രവ്യം ഇ-പേമെന്റ്/ഇ-ട്രഷറി/ഡിമാന്റ് ഡ്രാഫ്റ്റ്/എം.എസ്.റ്റി.സി. ലിമിറ്റഡ് വഴി കെട്ടിവയ്ക്കേണ്ടതാണ്. വിജയിക്കുന്ന ഇ-ലേലക്കാരൻ, ഇ-ലേലതുകയുടെ 35% തുക ഇ-ലേല ദിവസം തന്നെ ഇ-പേമെന്റായി കെട്ടിവയ്ക്കേണ്ടതാണ്. വിജയിയായ ഇ-ലേലക്കാരൻ നിയമപ്രകാരവും കാലാകാലങ്ങളിൽ നിലവിലുള്ളതുമായ വാറ്റ്, വനവികസന നികുതി, വരുമാന നികുതി, മറ്റ് ബന്ധപ്പെട്ട നികുതികൾ എന്നിവ യഥാസമയം അടയ്ക്കേണ്ടതുണ്ട്.

ഇ-ലേല പ്രമാണങ്ങളും ഇ-ലേല ഷെഡ്യൂളുകളും [www.mstcecommerce.com](http://www.mstcecommerce.com) എന്ന വെബ്സൈറ്റിൽ ലഭ്യമാണ്. ഇ-ലേലത്തിനോടൊപ്പം സമർപ്പിക്കുന്നതിനുള്ള നിരതദ്രവ്യം എസ്.ബി.റ്റി. യുടെ ഇന്റർനെറ്റ് ഓൺലൈൻ ബാങ്കിംഗ് വഴിയോ മറ്റ് ബാങ്കുകളുടെ കാര്യത്തിൽ NEFT വഴിയോ ഓൺലൈനായി ഇ-ലേലത്തിനൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. ഇ-ലേല പ്രമാണങ്ങൾ സമർപ്പിക്കാൻ [www.mstcecommerce.com](http://www.mstcecommerce.com) എന്ന വെബ്സൈറ്റ് ഉപയോഗിക്കേണ്ടതാകുന്നു.

എല്ലാ ഇ-ലേല പ്രമാണങ്ങളും [www.mstcecommerce.com](http://www.mstcecommerce.com) എന്ന വെബ്സൈറ്റിൽ കാണിച്ചിരിക്കുന്ന ഓൺലൈൻ കവറുകളിൽ ഓൺലൈനായിമാത്രം സമർപ്പിക്കേണ്ടതാണ്. ഇ-ലേലപ്രമാണങ്ങൾ [www.mstcecommerce.com](http://www.mstcecommerce.com) വെബ്സൈറ്റിലൂടെ ഓൺലൈനായി മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. നേരിട്ടോ തപാൽമാർഗ്ഗമോ ലഭിക്കുന്ന ഇ-ലേല പ്രമാണങ്ങൾ ഒരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല.

ഓൺലൈൻ ഇ-ലേല പ്രമാണത്തോടൊപ്പം സ്കാൻ ചെയ്ത ബന്ധപ്പെട്ട രേഖകൾ ഓൺലൈനായി സമർപ്പിക്കാത്തതും അവയുടെ ഒറിജിനൽ തുറക്കുന്നതിനുമുൻപ് സമർപ്പിക്കാത്തതുമായ ഇ-ലേല പ്രമാണങ്ങൾ നിരസിക്കപ്പെടുന്നതാണ്. ഇ-ലേലവുമായി ബന്ധപ്പെട്ട മറ്റ് വിവരങ്ങൾ NIC-യിൽ നിന്നോ [www.mstcecommerce.com](http://www.mstcecommerce.com) വെബ്സൈറ്റിൽ പറഞ്ഞിരിക്കുന്ന Help desk-ൽ നിന്നോ ഈ ആഫീസിൽ നിന്നോ ആഫീസ് സമയത്ത് അറിയാവുന്നതാണ്. ഇ-പേമെന്റിന് ആവശ്യമായ വിവരങ്ങൾ (കരാറുകാരൻ ഇടപാടു നടത്തുന്ന കോർ ബാങ്കിംഗ് സൗകര്യമുള്ള ബാങ്ക് അക്കൗണ്ടിന്റെ വിശദവിവരങ്ങളും ഇ-മെയിൽ അഡ്രസ്സും) ഇ-ലേലത്തോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. ഈ വിവരങ്ങൾ ഉൾപ്പെടുത്താത്ത ഇ-ലേല പ്രമാണങ്ങൾ നിരസിക്കപ്പെടുന്നതാണ്. ടെക്നിക്കൽ ബിഡും ഫിനാൻഷ്യൽ ബിഡും അതിനായി പറഞ്ഞിരിക്കുന്ന അതാത് കവറുകളിൽ മാത്രം സമർപ്പിക്കേണ്ടതാണ്. കരാറുകാർ വിവരങ്ങൾ അപ്ലോഡ് ചെയ്യുന്നതിലും മറ്റും ഉണ്ടാകുന്ന അസൗകര്യങ്ങൾക്കും നഷ്ടത്തിനും വനം വകുപ്പ് ഉത്തരവാദി ആയിരിക്കുന്നതല്ല.

ടി ഇ-ലേലത്തിൽ പങ്കെടുക്കുവാൻ ആഗ്രഹിക്കുന്നവർ അവരുടെ സ്ഥിരമായ മേൽവിലാസവും കയ്യൊപ്പും സാക്ഷ്യപ്പെടുത്തിയ സർട്ടിഫിക്കറ്റ് ബന്ധപ്പെട്ട വില്ലേജാഫീസറിൽനിന്നും വാങ്ങി ഇ-ലേലത്തിന് നിരതദ്രവ്യം കെട്ടിവയ്ക്കുന്നതോടൊപ്പം ഓൺലൈനായി ഹാജരാക്കേണ്ടതാണ്. നിയമാനുസൃത തിരിച്ചറിയൽ കാർഡോ സർട്ടിഫിക്കറ്റോ ഇല്ലാത്തവരുടെ ഇ-ലേല പ്രമാണങ്ങൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല.

ടി ഇ-ലേലത്തിൽ പങ്കെടുക്കുവാൻ ആഗ്രഹിക്കുന്നവർ ലേലത്തിനുമുൻപായി ഉൽപ്പന്നങ്ങളുടെ ഗുണനിലവാരവും അളവും നേരിൽകണ്ട് ബോധ്യപ്പെട്ടുകൊള്ളേണ്ടതാണ്. ഇ-ലേലത്തിന് ശേഷമുള്ള പരാതികൾ പരിഗണിക്കുന്നതല്ല. ഈ വിജ്ഞാപന തീയതിക്ക് മുമ്പായി ദർഘാസ്/ലേലം സംബന്ധമായി സർക്കാർ ഉത്തരവുകൾ എന്തെങ്കിലും ഉണ്ടായാൽ ആയതും ടി ഇ-ലേലത്തിന് ബാധകമായിരിക്കും. വിൽപ്പനയ്ക്ക് വച്ചിട്ടുള്ള ഉൽപ്പന്നങ്ങൾ ഏതെങ്കിലും സർക്കാർ വകുപ്പുകൾക്ക് ആവശ്യമായി വരുന്നപക്ഷം ആയത് കഴിച്ചുള്ള ഉൽപ്പന്നങ്ങൾ മാത്രമേ വിൽക്കുകയുള്ളൂ. തോട്ടത്തിലെ ജോലികൾ നടന്നുകൊണ്ടിരിക്കുന്നതിനാൽ ലേലത്തിന് മുൻപ് വരെ ഡമ്പിംഗ് ഡിപ്പോയിൽ ഇറക്കി ലോട്ടുചെയ്യുന്ന ഉൽപ്പന്നങ്ങൾ കൂടി ടി ഇ-ലേലത്തിൽ ഉൾപ്പെടുത്തി വിൽക്കുന്നതായിരിക്കും.

കൂടുതൽ വിവരങ്ങൾ ഈ ഓഫീസിൽ നിന്നോ അച്ചൻകോവിൽ, കാനയാർ റെയിഞ്ചാഫീസുകളിൽ നിന്നോ എല്ലാ പ്രവർത്തി ദിവസങ്ങളിലും അറിയാവുന്നതാണ്.

പട്ടിക

ക്രമ നമ്പർ	റെയിഞ്ച്	തോട്ടത്തിന്റെ പേര്	ഉല്പന്നങ്ങൾ അട്ടിവച്ചിരിക്കുന്ന സ്ഥലം	ഉല്പന്നത്തിന്റെ ഇനം	അളവ് (ഉദ്ദേശം)	റിമാർക്സ്
1	കാനയാർ	1974 തേക്ക് തോട്ടം, കാനയാർ ബിറ്റ്-1	1968 ഇരുട്ടി തോട്ടം	നാലാം തരം തേക്ക് തടികൾ	812 X 153.048 M <sup>3</sup>	38 ലോട്ടുകൾ
				തേക്ക് തടികൾ (60 സെ. മീ താഴെ)	115 X 7.257 M <sup>3</sup>	2 ലോട്ടുകൾ
				രണ്ടാം തരം തേക്ക് കഴകൾ	1787 എണ്ണം	36 ലോട്ടുകൾ
				മൂന്നാം തരം തേക്ക് കഴകൾ	3031 എണ്ണം	31 ലോട്ടുകൾ
				നാലാം തരം തേക്ക് കഴകൾ	2325 എണ്ണം	12 ലോട്ടുകൾ
2	അച്ചൻകോവിൽ	1953 കമ്പി ലൈൻ ബിറ്റ്-2 തേക്ക് തോട്ടം	പള്ളിമുണ്ടാൻ ഡബിംഗ് ഡിപ്പോ	നാലാം തരം തേക്ക് തടികൾ	30 X 5.505 M <sup>3</sup>	2 ലോട്ടുകൾ
				മൂന്നാം തരം തേക്ക് കഴകൾ	100 എണ്ണം	1 ലോട്ട്
				പാഴ്ചരവിറക്	27.85 MT	3 ലോട്ടുകൾ

നിരതദ്രവ്യം :

തേക്ക് തടികൾ— 50,000.

തേക്ക് കഴ— 20,000.

പാഴ്ചരവിറക്

ഇ-ലേല തീയതി—12-4-2017 & 15-4-2017.

ഇ-ലേലത്തിൽ പങ്കെടുക്കാനാഗ്രഹിക്കുന്നവർ ബാംഗ്ലൂർ എം.എസ്.റ്റി.സി. ലിമിറ്റഡിന്റെ ഓൺലൈനിൽ രജിസ്റ്റർ ചെയ്തിരിക്കണം. ഇ-ലേല നിബന്ധനകൾ എം.എസ്.റ്റി.സി. ലിമിറ്റഡിന്റെ [www.mstcecommerce.com](http://www.mstcecommerce.com) എന്ന വെബ്സൈറ്റിൽ ലഭ്യമാണ്.

കൂടുതൽ വിവരങ്ങൾ അച്ചൻകോവിൽ ഡിവിഷണൽ ഫോറസ്റ്റാഫീസറുടെ കാര്യാലയത്തിൽ നിന്നോ അച്ചൻകോവിൽ റെയിഞ്ച് ഫോറസ്റ്റാഫീസറുടെ കാര്യാലയത്തിൽ നിന്നോ പ്രവൃത്തി ദിവസങ്ങളിൽ പ്രവൃത്തി സമയത്ത് ലഭ്യമാണ്.

ഡിവിഷണൽ ഫോറസ്റ്റാഫീസ്, അച്ചൻകോവിൽ—0475-2342315

റെയിഞ്ച് ഫോറസ്റ്റാഫീസ്, കാനയാർ—0475-2342532

റെയിഞ്ച് ഫോറസ്റ്റാഫീസ്, അച്ചൻകോവിൽ—0475-2342530.

No. A2-3176/2016.

9th February 2017.

It is hereby notified that Teak Timer IV, Teak Timber below 60 & Teak Poles, collected from final thinning of 1974 Teak Plantation Kanayar in Kanayar Range Teak and Timber IV, Teak Poles III, and Jungle Wood Fire Wood from 1953 TP Kambiline Bit-2 of Achencovil Division will be sold through e-Auction shown in the schedule by M/s MSTC, Ltd, Bangalore, subject to the conditions published by the M/s MSTC, Ltd. in Kerala Gazette No. 49, Vol. IV dated 15-12-2015 vide Notification No. Pro.(4) 26243/13, dated 21-11-2015 of the Additional Principal Chief Conservator of Forests (P) Thiruvananthapuram and other conditions prevalent in the Forest Department. Besides the quantity shown in the schedule, the quantity if any delivered to dumping sites before the date of e-Auction and that could be lotted immediately before the e-auction will also be placed in the e-auction. Those who wish to participate in the e-auction have to remit EMD as shown in the schedule as e-payment before the e-auction through MSTC Limited. Successful bidders will have to remit 35% of the bid amount on the e-auction date itself through e-payment. Successful bidders also have to remit the Balance value, VAT, Forest Development Tax, Income Tax and such other as taxes that are prevailing at the time of e-auction within the stipulated time limit.

e-Auction documents and connected records are available in the website: [www.mstcecommerce.com](http://www.mstcecommerce.com). The Earnest Money Deposit should be submitted on e-payment/e-treasury/demand draft/MSTC through the internet online banking of SBT or through NEFT for other Banks. For submission of e-auction visit the website : [www.mstcecommerce.com](http://www.mstcecommerce.com). All bids/e-auction documents are to be submitted online only and in the designated online cover(s)/envelope(s) on the [www.mstcecommerce.com](http://www.mstcecommerce.com). The e-auction documents submitted manually/through post will not be entertained.

Online e-Auction/bids are to be accompanied with relevant documents. e-Auction/bids received online without the scanned copies of relevant documents will not be considered and shall be summarily rejected. Any further clarification on this e-Auction can be obtained from NIC/the e-Auction Helpdesk number available in the Website [www.mstcecommerce.com](http://www.mstcecommerce.com). and from the office of the Divisional Forest Officer, Achencovil during the office hours. The details regarding e-Payment (Bidder's Bank Account Number where he/she is having core banking facility and Email ID) should be submitted along with the e-Auction documents. e-Auction documents without these details will not be accepted. Technical bid and financial bid shall be submitted in their respective designated online covers. The Forest Department will not be responsible for any inconvenience or loss to the Bidder while uploading/downloading the bid.

The bidders who wish to participate in the e-auction should produce a certificate showing the permanent address and signature of the bidders duly attested by the concerned Village Officer or any other approved identity documents along with the EMD through online. Those who do not produce any approved Identity Card or Certificate will not be eligible to participate in the e-auction.

Intending persons may ensure the quantity and quality of materials put up for e-auction before the commencement of the same and no complaints will be entertained after the e-auction. In case any Govt. Department requires any of the materials put up for the e-auction, the quantity remaining after their selection only will be re-auctioned. The quantity that may become ready for sale after the publication of this notification will also be included in the e-auction. Any further notification to the sale conditions that may be issued by the Government after the issuance of this notification will also be applicable to this e-auction. The unsold materials in the e-auction will be re-auctioned.

Further details and information can be had from this office or the concerned Range Offices, Achencovil and Kanayar during the working hours.

## SCHEDULE

<i>Sl. No.</i>	<i>Range</i>	<i>Name of Plantation</i>	<i>Name of Dumping site</i>	<i>Species and Class</i>	<i>Quantity</i>	<i>Remarks</i>
1	Kanayar	1974 TP Kanayar Bit-1	1968 Rose wood Plantation	Teak timber	812 x	38 Lots
				IV	153.048 M <sup>3</sup>	
				Teak Timber below 60	115 x 7.257 M <sup>3</sup>	02 Lots
				Teak poles II	1787 Nos.	36 Lot
				Teak poles III	3031 Nos.	31 Lots
2	Achencovil	1953 TP Kambiline, Bit-2	Pallimundan Dumping Depot	Teak timber	30 x 5.505	02 Lots
				IV	M <sup>3</sup>	
				Teak poles III	100 Nos.	01 Lot
				Jungle wood	27.85 MT	03 Lots
				Fire Wood		

Earnest Money Deposit :

Timber—` 50,000.

Teak poles—` 20,000.

JWFW

Date of e-auction —12-4-2017 & 15-4-2017.

The e-auction will be knocked down in the name of the highest bidders.

Those who are interested to participate in the e-auction should be registered buyer online with MSTC Limited, Bangalore. Conditions for e-auction will be available at the website [www.mstcecommerce.com](http://www.mstcecommerce.com).

Telephone No. : Divisional Forest Office, Achencovil—0475-2342315

Range Forest Office, Kanayar—0475-2342532

Range Forest Office, Achencovil—0475-2343530

Office of the Divisional Forest Officer,  
Achencovil Division,  
Achencovil.

(Sd.)  
Divisional Forest Officer.  
(For and on behalf of the Governor of Kerala)

**കോന്നി ഡിവിഷൻ**

ഇ-ലേല പരസ്യം

(1)

നമ്പർ കെ. എൻ. സി.1-1687/2017.

2017 ഫെബ്രുവരി 27.

കോന്നി ഡിവിഷനിലെ നടവത്തുമുഴി റെയിഞ്ചിൽപ്പെട്ട 1951 വയക്കര തേക്കു തോട്ടത്തിൽ നിന്നും അന്തിമവെട്ടിലൂടെ ശേഖരിച്ചതും ഇതോടൊപ്പം ചേർത്തിരിക്കുന്ന പട്ടികയിൽ ഉൾപ്പെടുത്തിയിട്ടുള്ളതുമായ നാലാം തരം തേക്ക് തടികൾ, കാട്ടുതടികൾ, തേക്ക് കഴകൾ, തേക്ക് ബില്ലറ്റ് എന്നിവ അഡീഷണൽ പ്രിൻസിപ്പൽ ചീഫ് ഫോറസ്റ്റ് കൺസർവേറ്റർ (ഫോറസ്റ്റ്, ലാന്റ് & റിസോഴ്സസ്) അവർകളുടെ 21-11-2015-ലെ പ്രൊ. (4)-26243/13-ാം നമ്പരായി 15-12-2015-ലെ 49-ാം നമ്പർ കേരള ഗസറ്റ് വാല്യം 4-ൽ പരസ്യപ്പെടുത്തിയിട്ടുള്ള പൊതുദർഘലാസ്/ലേല വ്യവസ്ഥകൾക്കും 1-11-2016-ലെ 43-ാം നമ്പർ കേരള ഗസറ്റ് വാല്യം 5-ൽ പരസ്യപ്പെടുത്തിയിട്ടുള്ള ലേല വ്യവസ്ഥകൾക്കും വനം വകുപ്പിൽ നിലവിലുള്ള ഇതര ലേല വ്യവസ്ഥകൾക്കും കൂടാതെ ഇതിലേക്കായി M/s. MSTC Ltd., [www.mstcecommerce.com](http://www.mstcecommerce.com) എന്ന വെബ്സൈറ്റിലൂടെ പ്രസിദ്ധപ്പെടുത്തിയിട്ടുള്ള വ്യവസ്ഥകൾക്കും വിധേയമായി ഇ-ലേലത്തിലൂടെ വിൽപ്പന നടത്തുന്നതാണ്. ചുവടെ ചേർക്കുന്ന പട്ടികയിൽ വിവരിക്കുന്ന ഉൽപ്പന്നങ്ങൾക്കുപുറമെ, ടി ഇ-ലേലത്തിനു മുമ്പുവരെ ശേഖരിച്ച് അട്ടിവയ്ക്കുന്ന ഉൽപ്പന്നങ്ങളും ടി ഇ-ലേലത്തിൽ ഉൾപ്പെടുത്തി വിൽക്കുന്നതായിരിക്കും. ഇ-ലേലത്തിൽ പങ്കെടുക്കുവാൻ ആഗ്രഹിക്കുന്ന വ്യക്തികൾ ഇ-ലേലത്തിനുമുമ്പ് നിയമപ്രകാരമുള്ള നിരതദ്രവ്യം ലേലം നടത്തുന്ന തീയതിക്ക് തൊട്ടു തലേദിവസം വൈകിട്ട് 6 മണിവരെ ഇ-ട്രഷറിവഴി കോന്നി ഡിവിഷണൽ ഫോറസ്റ്റ് ഓഫീസർക്ക് അടയ്ക്കേണ്ടതാണ്. ലേലക്കാർ തങ്ങളുടെ രജിസ്റ്റർ നമ്പർകൂടി രേഖപ്പെടുത്തേണ്ടതാണ്. ഓൺലൈനായി EMD അടയ്ക്കുന്നതിന് സാങ്കേതിക തടസ്സം നേരിടുന്ന സന്ദർഭത്തിൽ ലേലക്കാർ നാഷണലൈസ്ഡ് ബാങ്കിൽ നിന്നും കോന്നി ഡിവിഷണൽ ഫോറസ്റ്റ് ഓഫീസറുടെ പേരിൽ എടുത്തിട്ടുള്ള ഡിമാന്റ് ഡ്രാഫ്റ്റ് ലേലം നടക്കുന്ന തീയതിക്ക് തൊട്ടു തലേദിവസം ഉച്ചയ്ക്ക് 2 മണിവരെ കോന്നി ഡിവിഷണൽ ഫോറസ്റ്റ് ഓഫീസർക്ക് സമർപ്പിക്കേണ്ടതാണ്. കൃത്യസമയത്ത് EMD അടച്ച് റിപ്പോർട്ട് ചെയ്തിട്ടുള്ള വ്യക്തികൾക്ക് മാത്രമേ ലേലത്തിൽ പങ്കെടുക്കാൻ സാധിക്കുകയുള്ളൂ. വിജയിക്കുന്ന ഇ-ലേലക്കാരൻ, ഇ-ലേലത്തുകയുടെ 35% തുക ഇ-ലേലദിവസം തന്നെ ഇ-പേയ്മെന്റ് ആയി കെട്ടിവയ്ക്കേണ്ടതാണ്. വിജയിയായ ഇ-ലേലക്കാരൻ നിയമപ്രകാരവും കാലാകാലങ്ങളിൽ നിലവിലുള്ളതുമായ വാറ്റ്, വനവികസന നികുതി, വരുമാന നികുതി, മറ്റ് ബന്ധപ്പെട്ട നികുതികൾ എന്നിവ യഥാസമയം അടയ്ക്കേണ്ടതുണ്ട്.

ഇ-ലേല പ്രമാണങ്ങളും ഇ-ലേല ഷെഡ്യൂളുകളും [www.mstcecommerce.com](http://www.mstcecommerce.com) എന്ന വെബ്സൈറ്റിൽ ലഭ്യമാണ്. ഇ-ലേലപ്രമാണങ്ങൾ സമർപ്പിക്കുവാൻ [www.mstcecommerce.com](http://www.mstcecommerce.com) എന്ന വെബ്സൈറ്റ് ഉപയോഗിക്കേണ്ടതാകുന്നു.

എല്ലാ ഇ-ലേലപ്രമാണങ്ങളും [www.mstcecommerce.com](http://www.mstcecommerce.com) എന്ന വെബ്സൈറ്റിൽ കാണിച്ചിരിക്കുന്ന ഓൺലൈൻ കവറുകളിൽ ഓൺലൈനായി മാത്രം സമർപ്പിക്കേണ്ടതാണ്. ഇ-ലേലപ്രമാണങ്ങൾ [www.mstcecommerce.com](http://www.mstcecommerce.com) വെബ്സൈറ്റിലൂടെ ഓൺലൈനായി മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. നേരിട്ടോ തപാൽ മാർഗ്ഗമോ ലഭിക്കുന്ന ഇ-ലേലപ്രമാണങ്ങൾ ഒരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല.

ഓൺലൈൻ ഇ-ലേല പ്രമാണത്തോടൊപ്പം സ്കാൻ ചെയ്ത ബന്ധപ്പെട്ട രേഖകൾ ഓൺലൈനായി സമർപ്പിക്കാത്തതും അവയുടെ ഒറിജിനൽ തുറക്കുന്നതിന് മുമ്പ് സമർപ്പിക്കാത്തതുമായ ഇ-ലേല പ്രമാണങ്ങൾ നിരസിക്കപ്പെടുന്നതാണ്. ഇ-ലേലവുമായി ബന്ധപ്പെട്ട മറ്റു വിവരങ്ങൾ എൻ. ഐ. സി.-യിൽ നിന്നോ [www.mstcecommerce.com](http://www.mstcecommerce.com) എന്ന വെബ്സൈറ്റിൽ പറഞ്ഞിരിക്കുന്ന Helpdesk-ൽ നിന്നോ ഈ ഓഫീസിൽ നിന്നോ ഓഫീസ് സമയത്ത് അറിയാവുന്നതാണ്. ഇ-പേമെന്റിന് ആവശ്യമായ വിവരങ്ങൾ (കരാറുകാരൻ ഇടപാടു നടത്തുന്ന കോർ ബാങ്കിംഗ് സൗകര്യമുള്ള ബാങ്ക് അക്കൗണ്ടിന്റെ വിശദവിവരങ്ങളും, ഇ-മെയിൽ അഡ്രസ്സും) ഇ-ലേലത്തോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. ഈ വിവരങ്ങൾ ഉൾപ്പെടുത്താത്ത ഇ-ലേലപ്രമാണങ്ങൾ നിരസിക്കപ്പെടുന്നതാണ്. ടെക്നിക്കൽ ബിഡും ഫിനാൻഷ്യൽ ബിഡും അതിനായി പറഞ്ഞിരിക്കുന്ന അതാത് കവറുകളിൽ മാത്രം സമർപ്പിക്കേണ്ടതാണ്. കരാറുകാർ വിവരങ്ങൾ അപ്ലോഡ് ചെയ്യുന്നതിലും മറ്റും ഉണ്ടാകുന്ന അസൗകര്യങ്ങൾക്കും നഷ്ടത്തിനും വനം വകുപ്പ് ഉത്തരവാദി ആയിരിക്കുന്നതല്ല.

ടി ഇ-ലേലത്തിൽ പങ്കെടുക്കുവാൻ ആഗ്രഹിക്കുന്നവർ അവരുടെ സ്ഥിരമായ മേൽവിലാസവും, കൈയൊപ്പും സാക്ഷ്യപ്പെടുത്തിയ സർട്ടിഫിക്കറ്റ് ബന്ധപ്പെട്ട വില്ലേജ് ഓഫീസറിൽനിന്നും വാങ്ങി ഇ-ലേലത്തിന് നിരതദ്രവ്യം കെട്ടിവയ്ക്കുന്ന തോടൊപ്പം ഓൺലൈനായി ഹാജരാക്കേണ്ടതാണ്. നിയമാനുസൃത തിരിച്ചറിയൽ കാർഡോ സർട്ടിഫിക്കറ്റോ ഇല്ലാത്തവരുടെ ഇ-ലേലപ്രമാണങ്ങൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല.

ടി ഇ-ലേലത്തിൽ പങ്കെടുക്കുവാൻ ആഗ്രഹിക്കുന്നവർ ലേലത്തിനുമുമ്പായി ഉൽപ്പന്നങ്ങളുടെ ഗുണ നിലവാരവും അളവും നേരിൽ കണ്ട് ബോധ്യപ്പെട്ടുകൊള്ളേണ്ടതാണ്. ഇ-ലേലത്തിനുശേഷമുള്ള പരാതികൾ പരിഗണിക്കുന്നതല്ല. ഈ വിജ്ഞാപന തീയതിക്ക് മുമ്പായി ദർഘാസ്/ലേലം സംബന്ധമായി സർക്കാർ ഉത്തരവുകൾ എന്തെങ്കിലും ഉണ്ടായാൽ ആയതും ടി ഇ-ലേലത്തിനും ബാധകമായിരിക്കും. വിൽപ്പനയ്ക്ക് വച്ചിട്ടുള്ള ഉൽപ്പന്നങ്ങൾ ഏതെങ്കിലും സർക്കാർ വകുപ്പുകൾക്ക് ആവശ്യമായി വരുന്നപക്ഷം ആയതു കഴിച്ചുള്ള ഉൽപ്പന്നങ്ങൾ മാത്രമേ വിൽക്കുകയുള്ളൂ. തോട്ടത്തിൽ ജോലികൾ നടന്നുകൊണ്ടിരിക്കുന്ന തിനാൽ ലേലത്തിനുമുമ്പുവരെ ഡമ്പിംഗ് ഡിപ്പോയിൽ ഇറക്കി ലോട്ടു ചെയ്യുന്ന ഉൽപ്പന്നങ്ങൾകൂടി ടി ഇ-ലേലത്തിൽ ഉൾപ്പെടുത്തി വിൽക്കുന്നതായിരിക്കും.

കൂടുതൽ വിവരങ്ങൾ ഈ ഓഫീസിൽ നിന്നോ നടുവത്തുമുഴി റെയിഞ്ചാഫീസിൽനിന്നോ എല്ലാ പ്രവർത്തി ദിവസങ്ങളിലും അറിയാവുന്നതാണ്.

പട്ടിക

റെയിഞ്ച്-നടുവത്തുമുഴി

ക്രമ നമ്പർ	തോട്ടത്തിന്റെ പേര്	ഉൽപ്പന്നങ്ങൾ അട്ടിവച്ചരിക്കുന്ന സ്ഥലം	ഉൽപ്പന്നത്തിന്റെ ഇനം	അളവ് (ഉദ്ദേശം)	റിമാർക്സ്
1-9-2016, 27-10-2016, 6-1-2017 എന്നീ തീയതികളിൽ നടന്ന ലേലത്തിലെ നോ-ബിഡ് ഉൽപ്പന്നങ്ങൾ					
1	1951 തേക്ക് തോട്ടം വയക്കര (ഫൈനൽ ഫെല്ലിംഗ്)	വയക്കര ഡംബിംഗ് ഡിപ്പോ	നാലാം തരം തേക്ക് തടികൾ രണ്ടാം തരം തേക്ക് കഴകൾ മൂന്നാം തരം തേക്ക് കഴകൾ നാലാം തരം തേക്ക് കഴകൾ തേക്ക് തടി (Below 60cm) തേക്ക് ബില്ലറ്റ് IV	139.893M <sup>3</sup> 916 എണ്ണം 429 എണ്ണം 38 എണ്ണം 22 × 1.986 M <sup>3</sup> 60 MT	43 ലോട്ടുകൾ 19 ലോട്ടുകൾ 5 ലോട്ടുകൾ 2 ലോട്ടുകൾ 1 ലോട്ട് 6 ലോട്ടുകൾ
				<u>കാട്ടു തടികൾ</u>	
				മരുതി	665 × 163.611 M <sup>3</sup> 23 ലോട്ടുകൾ
				ഉന്നം	52 × 12.81 M <sup>3</sup> 2 ലോട്ടുകൾ
				വെൺതേക്ക്	66 × 17.308 M <sup>3</sup> 3 ലോട്ടുകൾ
				മുള്ളുവേങ്ങ	14 × 3.316 M <sup>3</sup> 1 ലോട്ട്
				പൂവം	17 × 4.355M <sup>3</sup> 1 ലോട്ട്
				കരിങ്ങഴ	21 × 5.105 M <sup>3</sup> 1 ലോട്ട്
				മണിമരുതി	12 × 3.402M <sup>3</sup> 1 ലോട്ട്
				മഴുക്കാഞ്ഞിരം	7 × 1.784 M <sup>3</sup> 1 ലോട്ട്
				മലമ്പുന്ന	5 × 1.37 M <sup>3</sup> 1 ലോട്ട്
				തേമ്പാവ്	8 × 2.037 M <sup>3</sup> 1 ലോട്ട്
				മഞ്ഞക്കടവ്	8 × 2.177 M <sup>3</sup> 1 ലോട്ട്
				കറവേങ്ങ	6 × 1.423 M <sup>3</sup> 1 ലോട്ട്
				പൊരിയൻ	4 × 1.006 M <sup>3</sup> 1 ലോട്ട്
				വെട്ടി	4 × 0.976 M <sup>3</sup> 1 ലോട്ട്
				ഇയോലി	4 × 1.051 M <sup>3</sup> 1 ലോട്ട്
				ആഞ്ഞിലി	11 × 3.195 M <sup>3</sup> 1 ലോട്ട്
				ഞാവൽ	4 × 1.187 M <sup>3</sup> 1 ലോട്ട്
				പുളിവാക	3 × 0.635 M <sup>3</sup> 1 ലോട്ട്
				കരിന്തകര	2 × 0.535 M <sup>3</sup> 1 ലോട്ട്
				ആരമ്പുള്ളി	1 × 0.171 M <sup>3</sup> 1 ലോട്ട്
				പൊരിപൂവൻ	1 × 0.342 M <sup>3</sup> 1 ലോട്ട്

നിരതദ്രവ്യം :

തേക്ക് തടികൾ— 50,000.

മറ്റിനം തടികൾ— 25,000.

തേക്ക് കഴ, ബില്ലറ്റ്, പാഴ്ചര വിറക്— 20,000.

ഇ-ലേല തീയതി—4-4-2017.

ഇ-ലേല പ്രമാണങ്ങൾ വെബ്സൈറ്റിൽ ലഭ്യമാകുന്ന തീയതി—4-4-2017.

ഇ-ലേലത്തിൽ ഏറ്റവും കൂടിയ ഉചിതമായ തുക രേഖപ്പെടുത്തുന്ന ലേലക്കാരുടെ പേരിൽ ഇ-ലേലം സ്ഥിരപ്പെടുത്തുന്നതാണ്.

ഇ-ലേലത്തിൽ പങ്കെടുക്കാനാഗ്രഹിക്കുന്നവർ ബാങ്ക് ഓഫീസ് എം. എസ്. ടി. സി. ലിമിറ്റഡിന്റെ ഓൺലൈൻ രജിസ്റ്റർ ചെയ്തിരിക്കണം. ഇ-ലേല നിബന്ധനകൾ എം. എസ്. ടി. സി. ലിമിറ്റഡിന്റെ [www.mstcecommerce.com](http://www.mstcecommerce.com) എന്ന വെബ്സൈറ്റിൽ ലഭ്യമാണ്.

കൂടുതൽ വിവരങ്ങൾ കോന്നി ഡിവിഷണൽ ഫോറസ്റ്റ് ഓഫീസറുടെ കാര്യാലയത്തിൽ നിന്നോ നടുവത്തുമുഴി റെയിഞ്ച് ഫോറസ്റ്റ് ഓഫീസറുടെ കാര്യാലയത്തിൽ നിന്നോ പ്രവൃത്തി ദിവസങ്ങളിൽ പ്രവൃത്തി സമയത്ത് ലഭ്യമാണ്.

ഡിവിഷണൽ ഫോറസ്റ്റ് ഓഫീസ്, കോന്നി—0468-2242233.

റെയിഞ്ച് ഫോറസ്റ്റാഫീസ്, നടുവത്തുമുഴി—0468-2242459.

No. KNC1-1687/2017.

27th February 2017.

It is hereby notified that Teak timber IV, JW Timber, Teak Poles and Teak Billets collected from final felling areas of 1951 Teak Plantation at Vayakkara in Naduvathumoozhy Range of Konni Division will be sold through e-Auction shown in the schedule, by M/s MSTC Ltd, Bangalore, subject to the conditions published by the M/s MSTC Ltd. and in the Kerala Gazette No. 36 Vol. III, Part III dated 16-9-2014, Kerala Gazette No. 43 Vol. III, Part III dated 4-11-2014, Kerala Gazette No. 8, Vol. IV, Part III, dated 24-2-2015, Kerala Gazette No. 34, Vol. IV, Part III, dated 25-8-2015, Kerala Gazette No. 40 Vol. IV Part III dated 13-10-2015 & Kerala Gazette No. 43 Vol. V, Part III dated 1-11-2016 and vide Notification No. Pro. (4) 26243/13, dated 21-11-2015 & 26-9-2016 of the Additional Principal Chief Conservator of Forests (P), Thiruvananthapuram and other conditions prevalent in the Forest Department. Besides the quantity shown in the schedule, the quantity if any delivered to dumping sites before the date of e-Auction and that could be lotted immediately before the e-auction will also be placed in the e-Auction. EMD can be remitted through e-treasury till 6 p. m. on the previous day of the acution. The buyer registraton number has to be mentioned while paying the EMD for the benefit of the bidders who are not well versed with online transactions. Divisional Forest Officer, Konni will accept EMD in the form of Demand Draft payable at any Nationalized Bank drawn in favour of Divisional Forest Officer, Konni concerned, as was done in the old system, till 2 p. m. on the previous day of auction. Successful bidders will have to remit 35% of the bid amount on the e-Auction date itself through e-payment. Successful bidders will also have to remit the balance value, VAT, Forest Development Tax, Income Tax and such other taxes that are prevailing at the time of e-auction within the stipulated time limit.

e-Auction documents and connected records are available in the website [www.mstcecommerce.com](http://www.mstcecommerce.com). For submission of e-auction visit the website [www.mstcecommerce.com](http://www.mstcecommerce.com). All bids/e-Auction documents are to be submitted online only and in the designated online cover(s)/envelope (s) on [www.mstcecommerce.com](http://www.mstcecommerce.com). The e-auction documents submitted manually/through post will not be entertained.

Online e-Auction/bids are to be accompanied with relevant documents. E-Auction/bids received online without the scanned copies of relevant documents will not be considered and shall be summarily rejected. Any further clarification on this e-Auction can be obtained from NIC/the e-Auction Helpdesk number available in the website [www.mstcecommerce.com](http://www.mstcecommerce.com). and from the office of the Divisional Forest Officer, Konni/Range Office Naduvathumoozhy during the office hours. The details regarding e-Payment (Bidder's Bank Account No. where he/she is having core banking facility and email id) should be submitted along with the e-Auction documents. E-Auction documents without these details will not be accepted. Technical bid and financial bid shall be submitted in their respective designated online covers. The Forest Department will not be responsible for any inconvenience or loss to the Bidder while uploading/downloading the bid.

The bidders who wish to participate in the e-Auction should produce a certificate showing the permanent address and signature of the bidders duly attested by the concerned Village Officer, or any other approved identity documents along with the EMD through online. Those who do not produce any approved identity card or certificate will not be eligible to participate in the e-Auction.

Intending persons may ensure the quantity and quality of materials put up for e-auction before the commencement of the same and no complaints will be entertained after the e-Auction. In case any Government Department requires any of the materials put up for the e-Auction, the quantity remaining after their selection only will be re-auctioned. The quantity that may become ready for sale after the publication of this notification will also be included in the e-Auction. Any further notification to the sale conditions that may be issued by the Government after the issuance of this notification will also be applicable to this e-auction. The unsold materials in the e-Auction will be re-auctioned.

Further details and information can be had from this office or the concerned Range Office, Naduvathumoozhy during the working hours.

## SCHEDULE

Sl. No.	Range	Name of Plantation	Name of Dumping Site	Species & Class	Quantity	Remarks			
<i>No bid lots on auction dated 1-9-2016, 27-10-2016 and 6-1-2017</i>									
1	Naduvathumoozhy	1951 Teak Plantation, Vayakkara	Vayakkara	Teak Timber IV	139.893m <sup>3</sup>	43 Lots			
				Teak Poles IIC	916 Nos.	19 Lots			
				Teak Poles III	429 Nos.	5 Lots			
				Teak Poles IV	38 Nos.	2 Lots			
				Teak Timber below 60 cm	22 × 1.986 M <sup>3</sup>	1 Lot			
				Teak Billet IV	60 MT	6 Lots			
<b>Jungle Wood Timber</b>									
					Maruthi	665 × 163.611 M <sup>3</sup>	23 Lots		
					Unnam	52 × 12.81 M <sup>3</sup>	2 Lots		
					Venteak	66 × 17.308 M <sup>3</sup>	3 Lots		
		Mulluvenga	14 × 3.316 M <sup>3</sup>	1 Lot					
		Poovam	17 × 4.355 M <sup>3</sup>	1 Lot					
		Karingazha	21 × 5.105 M <sup>3</sup>	1 Lot					
		Manimaruti	12 × 3.402 M <sup>3</sup>	1 Lot					
		Mazhukanjiram	7 × 1.784 M <sup>3</sup>	1 Lot					
		Malmpunna	5 × 1.37 M <sup>3</sup>	1 Lot					
		Thempavu	8 × 2.037 M <sup>3</sup>	1 Lot					
		Manjakadampu	8 × 2.177 M <sup>3</sup>	1 Lot					
		Karavenga	6 × 1.423 M <sup>3</sup>	1 Lot					
		Poriyan	4 × 1.006 M <sup>3</sup>	1 Lot					
		Vetti	4 × 0.976 M <sup>3</sup>	1 Lot					
		Eyyoli	4 × 1.051 M <sup>3</sup>	1 Lot					
		Anjili	11 × 3.195 M <sup>3</sup>	1 Lot					
		Njaval	4 × 1.187 M <sup>3</sup>	1 Lot					
		Pulivaka	3 × 0.635 M <sup>3</sup>	1 Lot					
		Karimthakara	2 × 0.535 M <sup>3</sup>	1 Lot					
		Arapuli	1 × 0.171 M <sup>3</sup>	1 Lot					
		Poripoovan	1 × 0.342 M <sup>3</sup>	1 Lot					

Earnest Money Deposit :

Teak Timber—` 50,000.

Jungle wood timber—` 25,000.

Teak poles, Billets & Firewood—` 20,000.

Date of e-auction—4-4-2017.

Date from which the e-auction notification and relevant documents will be available in the website—4-4-2017.

The e-auction will be knocked down in the name of the highest bidders.

Those who are interested to participate in the e-auction should be registered buyer online with MSTC Limited, Bangalore. Conditions for e-auction will be available at the website [www.mstcecommerce.com](http://www.mstcecommerce.com).

Telephone No. Divisional Forest Office, Konni—0468 2242233.

Range Forest Office, Naduvathumoozhy—0468 2242459.

(2)

നമ്പർ കെ. എൻ. സി.1-1688/2017.

2017 ഫെബ്രുവരി 27.

കോന്നി ഡിവിഷനിലെ കോന്നി റെയിഞ്ചിൽപ്പെട്ട 1948 പാറക്കടവ് തേക്കു തോട്ടത്തിൽ നിന്നും അന്തിമവെട്ടിലൂടെ ശേഖരിച്ചതും മണ്ണൊറ്റപ്പാറ റെയിഞ്ചിൽപ്പെട്ട 2004 ചെമ്പനരുവി, 2004 കടമ്പുപാറ തേക്കുതോട്ടങ്ങളിൽ നിന്നും ഒന്നാം ഇടവെട്ട് നടത്തി ശേഖരിച്ചതും ഇതോടൊപ്പം ചേർക്കുന്ന പട്ടികയിൽ ഉൾപ്പെടുത്തിയിട്ടുള്ളതുമായ നാലാം തരം തേക്ക് തടികൾ, തേക്ക് കഴകൾ, തേക്ക് ബില്ലറ്റ്, കാട്ടുമര തടികൾ, വിറക് എന്നിവ അഡീഷണൽ പ്രിൻസിപ്പൽ ചീഫ് ഫോറസ്റ്റ് കൺസർവേറ്റർ (ഫോറസ്റ്റ്, ലാന്റ് & റിസോഴ്സസ്) അവർകളുടെ 21-11-2015-ലെ പ്രൊ. (4)-26243/13-ാം നമ്പരായി 15-12-2015-ലെ 49-ാം നമ്പർ കേരള ഗസറ്റ് വാല്യം 4-ൽ പരസ്യപ്പെടുത്തിയിട്ടുള്ള പൊതുദർഘാസ്/ലേല വ്യവസ്ഥകൾക്കും 1-11-2016-ലെ 43-ാം നമ്പർ കേരള ഗസറ്റ് വാല്യം 5-ൽ പരസ്യപ്പെടുത്തിയിട്ടുള്ള ലേല വ്യവസ്ഥകൾക്കും വനം വകുപ്പിൽ നിലവിലുള്ള ഇതര ലേലവ്യവസ്ഥകൾക്കും കൂടാതെ ഇതിലേക്കായി M/s. MSTC Ltd. [www.mstcecommerce.com](http://www.mstcecommerce.com) എന്ന വെബ്സൈറ്റിലൂടെ പ്രസിദ്ധപ്പെടുത്തിയിട്ടുള്ള വ്യവസ്ഥകൾക്കും വിധേയമായി ഇ-ലേലത്തിലൂടെ വിൽപന നടത്തുന്നതാണ്. ചുവടെ ചേർക്കുന്ന പട്ടികയിൽ വിവരിക്കുന്ന ഉൽപ്പന്നങ്ങൾക്കുപുറമെ, ടി ഇ-ലേലത്തിനു മുമ്പുവരെ ശേഖരിച്ച് അട്ടിവയ്ക്കുന്ന ഉൽപ്പന്നങ്ങളും ടി ഇ-ലേലത്തിൽ ഉൾപ്പെടുത്തി വിൽക്കുന്നതായിരിക്കും. ഇ-ലേലത്തിൽ പങ്കെടുക്കുവാൻ ആഗ്രഹിക്കുന്ന വ്യക്തികൾ ഇ-ലേലത്തിനുമുമ്പ് നിയമപ്രകാരമുള്ള നിരതദ്രവ്യം ലേലം നടത്തുന്ന തീയതിയുടെ തൊട്ടുതലേ ദിവസം വൈകിട്ട് 6 മണിവരെ ഇ-ട്രഷറിവഴി കോന്നി ഡിവിഷണൽ ഫോറസ്റ്റ് ഓഫീസർക്ക് അടയ്ക്കേണ്ടതാണ്. ലേലക്കാർ തങ്ങളുടെ രജിസ്റ്റർ നമ്പർകൂടി രേഖപ്പെടുത്തേണ്ടതാണ്. ഓൺലൈനായി EMD അടയ്ക്കുന്നതിന് സാങ്കേതിക തടസ്സം നേരിടുന്ന സന്ദർഭത്തിൽ ലേലക്കാർ നാഷണലൈസ്ഡ് ബാങ്കിൽ നിന്നും കോന്നി ഡിവിഷണൽ ഫോറസ്റ്റ് ഓഫീസറുടെ പേരിൽ എടുത്തിട്ടുള്ള ഡിമാന്റ് ഡ്രാഫ്റ്റ് ലേലം നടക്കുന്ന തീയതിക്ക് തൊട്ടു തലേ ദിവസം ഉച്ചയ്ക്ക് 2 മണിവരെ കോന്നി ഡിവിഷണൽ ഫോറസ്റ്റ് ഓഫീസർക്ക് സമർപ്പിക്കേണ്ടതാണ്. കൃത്യസമയത്ത് EMD അടച്ച് റിപ്പോർട്ട് ചെയ്തിട്ടുള്ള വ്യക്തികൾക്ക് മാത്രമേ ലേലത്തിൽ പങ്കെടുക്കാൻ സാധിക്കുകയുള്ളൂ. വിജയിക്കുന്ന ഇ-ലേലക്കാരൻ, ഇ-ലേലത്തുകയുടെ 35% തുക ഇ-ലേലദിവസം തന്നെ ഇ-പേമെന്റ് ആയി കെട്ടിവയ്ക്കേണ്ടതാണ്. വിജയിയായ ഇ-ലേലക്കാരൻ നിയമപ്രകാരവും കാലാകാലങ്ങളിൽ നിലവിലുള്ളതുമായ വാറ്റ്, വനവികസന നികുതി, വരുമാന നികുതി, മറ്റ് ബന്ധപ്പെട്ട നികുതികൾ എന്നിവ യഥാസമയം അടയ്ക്കേണ്ടതുണ്ട്.

ഇ-ലേല പ്രമാണങ്ങളും ഇ-ലേല ഷെഡ്യൂളും [www.mstcecommerce.com](http://www.mstcecommerce.com) എന്ന വെബ്സൈറ്റിൽ ലഭ്യമാണ്. ഇ-ലേല പ്രമാണങ്ങൾ സമർപ്പിക്കുവാൻ [www.mstcecommerce.com](http://www.mstcecommerce.com) എന്ന വെബ്സൈറ്റ് ഉപയോഗിക്കേണ്ടതാകുന്നു.

എല്ലാ ഇ-ലേലപ്രമാണങ്ങളും [www.mstcecommerce.com](http://www.mstcecommerce.com) എന്ന വെബ്സൈറ്റിൽ കാണിച്ചിരിക്കുന്ന ഓൺലൈൻ കവറുകളിൽ ഓൺലൈനായി മാത്രം സമർപ്പിക്കേണ്ടതാണ്. ഇ-ലേലപ്രമാണങ്ങൾ [www.mstcecommerce.com](http://www.mstcecommerce.com) വെബ്സൈറ്റിലൂടെ ഓൺലൈനായി മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. നേരിട്ടോ തപാൽ മാർഗ്ഗമോ ലഭിക്കുന്ന ഇ-ലേലപ്രമാണങ്ങൾ ഒരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല.

ഓൺലൈൻ ഇ-ലേല പ്രമാണത്തോടൊപ്പം സ്കാൻ ചെയ്ത ബന്ധപ്പെട്ട രേഖകൾ ഓൺലൈനായി സമർപ്പിക്കാത്തതും അവയുടെ ഒറിജിനൽ തുറക്കുന്നതിന് മുമ്പ് സമർപ്പിക്കാത്തതുമായ ഇ-ലേല പ്രമാണങ്ങൾ നിരസിക്കപ്പെടുന്നതാണ്. ഇ-ലേലവുമായി ബന്ധപ്പെട്ട മറ്റു വിവരങ്ങൾ എൻ. ഐ. സി.-യിൽ നിന്നോ [www.mstcecommerce.com](http://www.mstcecommerce.com) വെബ്സൈറ്റിൽ പറഞ്ഞിരിക്കുന്ന Helpdesk-ൽ നിന്നോ ഈ ഓഫീസിൽ നിന്നോ ഓഫീസ് സമയത്ത് അറിയാവുന്നതാണ്. ഇ-പേമെന്റിന് ആവശ്യമായ വിവരങ്ങൾ (കരാറുകാരൻ ഇടപാടുന്നടത്തുന്ന കോർ ബാങ്കിംഗ് സൗകര്യമുള്ള ബാങ്ക് അക്കൗണ്ടിന്റെ വിശദവിവരങ്ങളും ഇ-മെയിൽ അഡ്രസ്സും) ഇ-ലേലത്തോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. ഈ വിവരങ്ങൾ ഉൾപ്പെടുത്താത്ത ഇ-ലേലപ്രമാണങ്ങൾ നിരസിക്കപ്പെടുന്നതാണ്. ടെക്നിക്കൽ ബില്ലും ഫിനാൻഷ്യൽ ബില്ലും അതിനായി പറഞ്ഞിരിക്കുന്ന അതാത് കവറുകളിൽ മാത്രം സമർപ്പിക്കേണ്ടതാണ്. കരാറുകാർ വിവരങ്ങൾ അപ്ലോഡ് ചെയ്യുന്നതിലും മറ്റും ഉണ്ടാകുന്ന അസൗകര്യങ്ങൾക്കും നഷ്ടത്തിനും വനം വകുപ്പ് ഉത്തരവാദി ആയിരിക്കുന്നതല്ല.

ടി ഇ-ലേലത്തിൽ പങ്കെടുക്കുവാൻ ആഗ്രഹിക്കുന്നവർ അവരുടെ സ്ഥിരമായ മേൽവിലാസവും കൈയൊപ്പും സാക്ഷ്യപ്പെടുത്തിയ സർട്ടിഫിക്കറ്റ് ബന്ധപ്പെട്ട വില്ലേജാഫീസറിൽനിന്നും വാങ്ങി ഇ-ലേലത്തിന് നിരതദ്രവ്യം കെട്ടിവയ്ക്കുന്ന തോടൊപ്പം ഓൺലൈനായി ഹാജരാക്കേണ്ടതാണ്. നിയമാനുസൃത തിരിച്ചറിയൽ കാർഡോ സർട്ടിഫിക്കറ്റോ ഇല്ലാത്തവരുടെ ഇ-ലേലപ്രമാണങ്ങൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല.

ടി ഇ-ലേലത്തിൽ പങ്കെടുക്കുവാൻ ആഗ്രഹിക്കുന്നവർ ലേലത്തിനുമുമ്പായി ഉൽപ്പന്നങ്ങളുടെ ഗുണനിലവാരവും അളവും നേരിൽ കണ്ട് ബോധ്യപ്പെടുകൊള്ളേണ്ടതാണ്. ഇ-ലേലത്തിനുശേഷമുള്ള പരാതികൾ പരിഗണിക്കുന്നതല്ല. ഈ വിജ്ഞാപന തീയതിക്ക് മുമ്പായി ദർഘാസ്/ലേലം സംബന്ധമായി സർക്കാർ ഉത്തരവുകൾ എന്തെങ്കിലും ഉണ്ടായാൽ ആയതും ടി ഇ-ലേലത്തിനും ബാധകമായിരിക്കും. വിൽപ്പനയ്ക്ക് വച്ചിട്ടുള്ള ഉൽപ്പന്നങ്ങൾ ഏതെങ്കിലും സർക്കാർ വകുപ്പുകൾക്ക് ആവശ്യമായി വരുന്നപക്ഷം ആയതു കഴിച്ചുള്ള ഉൽപ്പന്നങ്ങൾ മാത്രമേ വിൽക്കുകയുള്ളൂ. തോട്ടത്തിലെ ജോലികൾ നടന്നുകൊണ്ടിരിക്കുന്ന തിനാൽ ലേലത്തിനുമുമ്പുവരെ ഡബിംഗ് ഡിപ്പോയിൽ ഇറക്കി ലോട്ടു ചെയ്യുന്ന ഉൽപ്പന്നങ്ങൾകൂടി ടി ഇ-ലേലത്തിൽ ഉൾപ്പെടുത്തി വിൽക്കുന്നതായിരിക്കും.

കൂടുതൽ വിവരങ്ങൾ ഈ ഓഫീസിൽ നിന്നോ കോന്നി, മണ്ണാറപ്പാറ എന്നീ റെയിഞ്ചാഫീസുകളിൽ നിന്നോ എല്ലാ പ്രവർത്തി ദിവസങ്ങളിലും അറിയാവുന്നതാണ്.

പട്ടിക

ക്രമ നമ്പർ	റെയിഞ്ച്	തോട്ടത്തിന്റെ പേര്	ഉൽപ്പന്നങ്ങൾ അട്ടിവച്ചിരിക്കുന്ന സ്ഥലം	ഉൽപ്പന്നത്തിന്റെ ഇനം	അളവ് (ഉദ്ദേശം)	റിമാർക്സ്				
(1)	(2)	(3)	(4)	(5)	(6)	(7)				
1	കോന്നി	1948 പാറക്കടവ് തേക്ക് തോട്ടം (അന്തിമ വെട്ട്)	1979 റ്റി. പി. കുമ്മണ്ണൂർ ഡംബിംഗ് ഡിപ്പോ	നാലാം തരം തേക്ക് തടികൾ	605 × 105.83M <sup>3</sup>	28 ലോട്ടുകൾ				
				രണ്ടാം തരം തേക്ക് കഴകൾ	344 എണ്ണം	7 ലോട്ടുകൾ				
				മൂന്നാം തരം തേക്ക് കഴകൾ	132 എണ്ണം	2 ലോട്ടുകൾ				
				തേക്ക് തടി (Below 60cm)	89 × 8.998 M <sup>3</sup>	3 ലോട്ടുകൾ				
				തേക്ക് ബില്ലറ്റ് (Selection)	8.5 MT	2 ലോട്ടുകൾ				
				തേക്ക് ബില്ലറ്റ് (Non Selection)	147.60 MT	15 ലോട്ടുകൾ				
				വിറക്	163.5 MT	17 ലോട്ടുകൾ				
				<u>കാട്ടു തടികൾ</u>						
				മരുതി	49 × 7.677 M <sup>3</sup>	2 ലോട്ടുകൾ				
				ഉന്നം	11 × 1.841 M <sup>3</sup>	1 ലോട്ട്				
				വെൺതേക്ക്	7 × 1.303 M <sup>3</sup>	1 ലോട്ട്				
				മുള്ളുവേങ്ങ	13 × 1.921 M <sup>3</sup>	1 ലോട്ട്				
				കടമരം	29 × 4.971 M <sup>3</sup>	2 ലോട്ടുകൾ				
				കരിങ്ങഴ	10 × 1.518 M <sup>3</sup>	1 ലോട്ട്				
				മണിമരുതി	1 × 0.179 M <sup>3</sup>	1 ലോട്ട്				
കാഞ്ഞിരം	1 × 0.191 M <sup>3</sup>	1 ലോട്ട്								
മലമ്പുന്ന	3 × 0.454 M <sup>3</sup>	1 ലോട്ട്								
തേമ്പാവ്	2 × 0.304 M <sup>3</sup>	1 ലോട്ട്								
കണിക്കൊന്ന	4 × 0.682 M <sup>3</sup>	1 ലോട്ട്								
2	മണ്ണാറപ്പാറ	2004 ചെമ്പനരുവി തേക്ക് തോട്ടം (ഒന്നാം ഇടവെട്ട്)	1970 റ്റി. പി. ചെമ്പനരുവി ഡംബിംഗ് ഡിപ്പോ	നാലാം തരം തേക്ക് തടികൾ	5 × 0.872M <sup>3</sup>	1 ലോട്ട്				
				രണ്ടാം തരം തേക്ക് കഴകൾ	12 എണ്ണം	1 ലോട്ട്				
				മൂന്നാം തരം തേക്ക് കഴകൾ	72 എണ്ണം	1 ലോട്ട്				
				നാലാം തരം തേക്ക് കഴകൾ	501 എണ്ണം	3 ലോട്ടുകൾ				
				അഞ്ചാം തരം തേക്ക് കഴകൾ	959 എണ്ണം	3 ലോട്ടുകൾ				

(1)	(2)	(3)	(4)	(5)	(6)	(7)
3	മണ്ണൊപ്പാറ	2004 കടമ്പുപാറ തേക്ക് തോട്ടം (ഒന്നാം ഇടവെട്ട്)	1970 റ്റി. പി. ചെമ്പനരുവി ഡംബിംഗ് ഡിപ്പോ	നാലാം തരം തേക്ക് തടികൾ രണ്ടാം തരം തേക്ക് കഴകൾ മൂന്നാം തരം തേക്ക് കഴകൾ നാലാം തരം തേക്ക് കഴകൾ അഞ്ചാം തരം തേക്ക് കഴകൾ തേക്ക് തടി (Below 60cm)	29 × 5.062M <sup>3</sup> 74 എണ്ണം 301 എണ്ണം 1093 എണ്ണം 1592 എണ്ണം 1 × 0.098 M <sup>3</sup>	2 ലോട്ടുകൾ 2 ലോട്ടുകൾ 3 ലോട്ടുകൾ 6 ലോട്ടുകൾ 4 ലോട്ടുകൾ 1 ലോട്ട്

നിരതദ്രവ്യം :

തേക്ക് തടികൾ—` 50,000.

മറ്റിനം തടികൾ—` 25,000.

തേക്ക് കഴ, ബില്ലറ്റ്, പാഴ്ചര വിറക്—` 20,000.

ഇ-ലേല തീയതി—10-4-2017.

ഇ-ലേല പ്രമാണങ്ങൾ വെബ്സൈറ്റിൽ ലഭ്യമാകുന്ന തീയതി—10-4-2017.

ഇ-ലേലത്തിൽ ഏറ്റവും കൂടിയ ഉചിതമായ തുക രേഖപ്പെടുത്തുന്ന ലേലക്കാരുടെ പേരിൽ ഇ-ലേലം സ്ഥിരപ്പെടുത്തുന്നതാണ്.

ഇ-ലേലത്തിൽ പങ്കെടുക്കാനാഗ്രഹിക്കുന്നവർ ബാംഗ്ലൂർ എം. എസ്. റ്റി. സി. ലിമിറ്റഡിന്റെ ഓൺലൈൻ രജിസ്റ്റർ ചെയ്തിരിക്കണം. ഇ-ലേല നിബന്ധനകൾ എം. എസ്. റ്റി. സി. ലിമിറ്റഡിന്റെ [www.mstcecommerce.com](http://www.mstcecommerce.com) എന്ന വെബ്സൈറ്റിൽ ലഭ്യമാണ്.

കൂടുതൽ വിവരങ്ങൾ കോന്നി ഡിവിഷണൽ ഫോറസ്റ്റ് ഓഫീസറുടെ കാര്യാലയത്തിൽ നിന്നോ കോന്നി മണ്ണൊപ്പാറ എന്നിരെയിഞ്ച് ഫോറസ്റ്റ് ഓഫീസറുടെ കാര്യാലയത്തിൽ നിന്നോ പ്രവൃത്തി ദിവസങ്ങളിൽ പ്രവൃത്തി സമയത്ത് ലഭ്യമാണ്.

ഡിവിഷണൽ ഫോറസ്റ്റ് ഓഫീസ്, കോന്നി—0468-2242233

റെയിഞ്ച് ഫോറസ്റ്റാഫീസ്, കോന്നി—0468-2342005

റെയിഞ്ച് ഫോറസ്റ്റാഫീസ്, മണ്ണൊപ്പാറ—0475-2331199/8547600666

No. KNC1-1688/2017.

27th February 2017.

It is hereby notified that Teak timber IV, JW Timber, Teak Poles and Teak Billets and JFW collected from the final felling areas of 1948 Teak Plantation at Parakkadavu in Konni Range and 1st silvi cultural thinning area of 2004 TP Kadampupara and 2004 TP Chempanaruvu in Mannarappara Range of Konni Division will be sold through e-Auction shown in the schedule, by M/s MSTC Ltd., Bangalore, subject to the conditions published by the M/s. MSTA Ltd. and in the Kerala Gazette No. 36 Vol. III, Part III dated 16-9-2014, Kerala Gazette No. 43 Vol. III, Part III dated 4-11-2014, Kerala Gazette No. 8 Vol. IV Part III dated 24-2-2015, Kerala Gazette No. 34 Vol. IV Part III dated 25-8-2015, Kerala Gazette No. 40 Vol. IV Part III dated 13-10-2015 & Kerala Gazette No. 43 Vol. V, Part III dated 1-11-2016 and vide Notification No. Pro. (4) 26243/13, dated 21-11-2015 & 26-9-2016 of the Additional Principal Chief Conservator of Forests (P), Thiruvananthapuram and other conditions prevalent in the Forest Department. Besides the quantity shown in the schedule, the quantity if any delivered to dumping sites before the date of e-Auction and that could be lotted immediately before the e-Auction will also be placed in the e-Auction. EMD can be remitted through e-treasury till 6 p. m. on the previous day of the acution. The buyer registration number has to be mentioned while paying the EMD for the benefit of the bidders who are not well versed with online transactions. Divisional Forest Officer, Konni will accept EMD in the form of Demand Draft payable at any Nationalized Bank drawn in favour of Divisional Forest Officer, Konni concerned, as was done in the old system, till 2 p. m. on the previous day of auction. Successful bidders will have to remit 35% of the bid amount on the e-Auction date itself through e-payment. Successful bidders will also have to remit the balance value, VAT, Forest Development Tax, Income Tax and such other taxes that are prevailing at the time of e-auction within the stipulated time limit.

e-Auction documents and connected records are available in the website [www.mstcecommerce.com](http://www.mstcecommerce.com). For submission of e-Auction visit the website [www.mstcecommerce.com](http://www.mstcecommerce.com). All bids/e-Auction documents are to be submitted online only and in the designated online cover(s)/envelope (s) on [www.mstcecommerce.com](http://www.mstcecommerce.com). The e-Auction documents submitted manually/through post will not be entertained.

Online e-Auction/bids are to be accompanied with relevant documents. E-Auction/bids received online without the scanned copies of relevant documents will not be considered and shall be summarily rejected. Any further clarification on this e-Auction can be obtained from NIC/the e-Auction Helpdesk number available in the website [www.mstcecommerce.com](http://www.mstcecommerce.com) and from the office of the Divisional Forest Officer, Konni/Range Office Konni and Mannarappara during the office hours. The details regarding e-Payment (Bidder's Bank Account No. where he/she is having core banking facility and email id) should be submitted along with the e-Auction documents. E-Auction documents without these details will not be accepted. Technical bid and financial bid shall be submitted in their respective designated online covers. The Forest Department will not be responsible for any inconvenience or loss to the Bidder while uploading/downloading the bid.

The bidders who wish to participate in the e-auction should produce a certificate showing the permanent address and signature of the bidders duly attested by the concerned Village Officer, or any other approved identity documents along with the EMD through online. Those who do not produce any approved identity card or certificate will not be eligible to participate in the e-Auction.

Intending persons may ensure the quantity and quality of materials put up for e-auction before the commencement of the same and no complaints will be entertained after the e-Auction. In case any Government Department requires any of the materials put up for the e-auction, the quantity remaining after their selection only will be re-Auctioned. The quantity that may become ready for sale after the publication of this notification will also be included in the e-auction. Any further notification to the sale conditions that may be issued by the Government after the issuance of this notification will also be applicable to this e-auction. The unsold materials in the e-auction will be re-auctioned.

Further details and information can be had from this office or the concerned Range Office, Konni and Mannarappara during the working hours.

## SCHEDULE

<i>Sl. No.</i>	<i>Range</i>	<i>Name of Plantation</i>	<i>Name of Dumping Site</i>	<i>Species &amp; Class</i>	<i>Quantity</i>	<i>Remarks</i>			
(1)	(2)	(3)	(4)	(5)	(6)	(7)			
1	Konni	1948 Teak Plantation, Parakkadavu	1979 Teak Plantation, Kummannoor	Teak Timber IV	605 × 105.83M <sup>3</sup>	28 Lots			
				Teak Poles IIC	344 Nos.	7 Lots			
				Teak Poles III	132 Nos.	2 Lots			
				Teak Timber below 60 cm	89 × 8.998 M <sup>3</sup>	3 Lots			
				Teak Billet selection	8.5 MT	2 Lots			
				Teak Billet non selection	147.60 MT	15 Lots			
				JWFW	163.5 MT	17 Lots			
				<b>Jungle Wood Timber</b>					
					Maruthi	49 × 7.677 M <sup>3</sup>	2 Lots		
					Unnam	11 × 1.841 M <sup>3</sup>	1 Lot		
					Venteak	7 × 1.303 M <sup>3</sup>	1 Lot		
					Mulluvenga	13 × 1.921 M <sup>3</sup>	1 Lot		
					Kadamaram	29 × 4.971 M <sup>3</sup>	2 Lots		
					Karingazha	10 × 1.518 M <sup>3</sup>	1 Lot		
		Manimaruti	1 × 0.179 M <sup>3</sup>	1 Lot					
		Kanjiram	1 × 0.191 M <sup>3</sup>	1 Lot					
		Malmpunna	3 × 0.454 M <sup>3</sup>	1 Lot					
		Thempavu	2 × 0.304 M <sup>3</sup>	1 Lot					
		Kanikonna	4 × 0.682 M <sup>3</sup>	1 Lot					

(1)	(2)	(3)	(4)	(5)	(6)	(7)
2	Mannarappara	2004 Teak	1970 Teak	Teak Timber IV	5 × 0.872M <sup>3</sup>	1 Lot
		Plantation,	Plantation,	Teak Poles IIC	12 Nos.	1 Lot
		Chempanaruvi	Chempanaruvi	Teak Poles III	72 Nos.	1 Lot
				Teak Poles IV	501 Nos.	3 Lots
				Teak Poles V	959 Nos.	3 Lots
3	Mannarappara	2004 Teak	1970 Teak	Teak Timber IV	29 × 5.062M <sup>3</sup>	2 Lots
		Plantation,	Plantation,	Teak Poles IIC	74 Nos.	2 Lots
		Kadampupara	Chempanaruvi	Teak Poles III	301 Nos.	3 Lots
				Teak Poles IV	1093 Nos.	6 Lots
				Teak Poles V	1592 Nos.	4 Lots
				Teak Timber	1 × 0.098 M <sup>3</sup>	1 Lot
		below 60 cm				

**Earnest Money Deposit :**

Teak Timber—` 50,000.

Jungle wood timber—` 25,000.

Teak poles, Billets & Firewood—` 20,000.

Date of e-auction—10-4-2017.

Date from which the e-auction notification and relevant documents will be available in the website—10-4-2017.

The e-auction will be knocked down in the name of the highest bidders.

Those who are interested to participate in the e-auction should be registered buyer online with MSTC Limited, Bangalore. Conditions for e-auction will be available at the website [www.mstcecommerce.com](http://www.mstcecommerce.com).

Telephone No. Divisional Forest Office, Konni—0468 2242233.

Range Forest Office, Konni—0468 2342005.

Range Forest Office, Mannarappara—0475 2331199

Mob : 8547600666

Office of the Divisional  
Forest Officer,  
Konni.

S. G. MAHESHKUMAR, IFS,  
Divisional Forest Officer.  
(For and on behalf of the Governor of Kerala)

**വാഴച്ചാൽ ഡിവിഷൻ**

ഇ-ദർഘാസ് പരസ്യം

[നമ്പർ 5/2016-17]

നമ്പർ ഡി-4165/2016.

2017 മാർച്ച് 7.

കേരള ഗവൺമെന്റിന്റെ വാഴച്ചാൽ ഡിവിഷനിൽ താഴെ ചേർത്തിരിക്കുന്ന പ്രവർത്തിക്ക് കേരള പൊതുമരാമത്ത് വകുപ്പിൽ രജിസ്റ്റർ ചെയ്തിട്ടുള്ള നിശ്ചിത യോഗ്യതയുള്ള കരാറുകാരിൽ നിന്നും വാഴച്ചാൽ ഡിവിഷണൽ ഫോറസ്റ്റ് ഓഫീസർ ഓൺലൈൻ ദർഘാസുകൾ ഇ-ടെണ്ടർ മുഖേന ക്ഷണിക്കുന്നു. ദർഘാസുകാർ വനംവകുപ്പിൽ നിലവിലുള്ളതും സർക്കാർ ഭാവിയിൽ പ്രാബല്യത്തിൽ കൊണ്ടുവരുന്നതുമായ എല്ലാ നിബന്ധനകളും ഇതര വ്യവസ്ഥകളും പാലിക്കാൻ ബാധ്യസ്ഥരാണ്. ദർഘാസ് പ്രമാണങ്ങളും ദർഘാസ് ഷെഡ്യൂളുകളും [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) എന്ന വെബ്സൈറ്റിൽ ലഭ്യമാണ്. ദർഘാസിനോടൊപ്പം സമർപ്പിക്കുന്നതിനുള്ള

നിരതദ്രവ്യം, ദർഘാസ് പ്രമാണവില എന്നിവ സ്റ്റേറ്റ് ബാങ്ക് ഓഫ് ട്രാവൻകൂറിന്റെ ഇന്റർനെറ്റ് ഓൺലൈൻ ബാങ്കിംഗ് വഴിയോ മറ്റ് ബാങ്കുകളുടെ കാര്യത്തിൽ NEFT വഴിയോ ഓൺലൈൻ ടെണ്ടറിനൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. ദർഘാസുകൾ സമർപ്പിക്കാൻ [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) എന്ന വെബ്സൈറ്റ് ഉപയോഗിക്കേണ്ടതാകുന്നു.

എല്ലാ ടെണ്ടർ പ്രമാണങ്ങളും [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) എന്ന വെബ്സൈറ്റിൽ കാണിച്ചിരിക്കുന്ന ഓൺലൈൻ കവറുകളിൽ ഓൺലൈനായി മാത്രം സമർപ്പിക്കേണ്ടതാണ്. ദർഘാസുകൾ [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) എന്ന വെബ്സൈറ്റിലൂടെ ഓൺലൈനായി മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. നേരിട്ടോ തപാൽമാർഗ്ഗമോ ലഭിക്കുന്ന ദർഘാസുകൾ ഒരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല. നിശ്ചിത സമയ പരിധിക്കുശേഷം ലഭിക്കുന്ന ടെണ്ടറുകൾ സ്വീകരിക്കുന്നതല്ല.

ഓൺലൈൻ ടെണ്ടറിനോടൊപ്പം ` 200-ന്റെ കേരള സർക്കാരിന്റെ മുദ്രപത്രത്തിൽ തയ്യാറാക്കി ഒപ്പിട്ട പ്രിലിമിനറി എഗ്രിമെന്റ്, സ്കാൻ ചെയ്ത മറ്റു രേഖകളുടെ പകർപ്പ് PWD സൂപ്രണ്ടിന് എഞ്ചിനീയർ/എക്സിക്യൂട്ടീവ് എഞ്ചിനീയർ സാക്ഷ്യപ്പെടുത്തിയ രജിസ്ട്രേഷൻ സർട്ടിഫിക്കറ്റ്, ഇ-പേയ്മെന്റ് ഫോം, ബിഡ് ഡോക്യുമെന്റ് BOQ മുതലായവ ഓൺലൈനായി സമർപ്പിക്കേണ്ടതാണ്. ഇപ്രകാരം സമർപ്പിക്കാത്തതും, അവയുടെ ഒറിജിനൽ തുറക്കുന്നതിന് മുമ്പ് സമർപ്പിക്കാത്തതുമായ ദർഘാസുകൾ നിരസിക്കപ്പെടുന്നതാണ്. ഇ-ടെണ്ടറുമായി ബന്ധപ്പെട്ട മറ്റുവിവരങ്ങൾ എൻ. ഐ. സി.-യിൽ നിന്നോ [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) എന്ന വെബ്സൈറ്റിൽ പറഞ്ഞിരിക്കുന്ന Helpdesk-ൽ നിന്നോ ഓഫീസ് സമയത്ത് അറിയാവുന്നതാണ്. ഇ-പേമെന്റിന് ആവശ്യമായ വിവരങ്ങൾ (കരാറുകാരൻ ഇടപാടുന്നടത്തുന്ന കോർ ബാങ്കിംഗ് സൗകര്യമുള്ള ബാങ്ക് അക്കൗണ്ടിന്റെ വിശദവിവരങ്ങളും ഇ-മെയിൽ അഡ്രസ്സും) ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. ഈ വിവരങ്ങൾ ഉൾപ്പെടുത്താത്ത ദർഘാസുകൾ നിരസിക്കപ്പെടുന്നതാണ്. ടെക്നിക്കൽ ബിഡും ഫിനാൻഷ്യൽ ബിഡും അതിനായി പറഞ്ഞിരിക്കുന്ന അതാത് കവറുകളിൽ മാത്രം സമർപ്പിക്കേണ്ടതാണ്. കരാറുകാർ വിവരങ്ങൾ അപ്ലോഡ് ചെയ്യുന്നതിലും മറ്റും ഉണ്ടാകുന്ന അസൗകര്യങ്ങൾക്കും നഷ്ടത്തിനും വനംവകുപ്പ് ഉത്തരവാദിയായിരിക്കുന്നതല്ല. ടെണ്ടർ തുറക്കുന്ന തീയതി ഒരു പൊതു അവധിയായി പ്രഖ്യാപിക്കുകയോ, സാങ്കേതികമായ മറ്റേതെങ്കിലും കാരണങ്ങളാലോ ടെണ്ടർ തുറക്കാതെ വന്നാൽ തൊട്ടടുത്ത പ്രവർത്തി ദിവസം ടെണ്ടർ തുറക്കുന്നതായിരിക്കും.

ദർഘാസ് സ്വീകരിച്ചശേഷം പ്രവൃത്തി ലഭിച്ച കരാറുകാരൻ എഗ്രിമെന്റ് വച്ച് ജോലി ഏറ്റെടുക്കാതെ വീഴ്ച വരുത്തുന്നപക്ഷം പ്രസ്തുത പ്രവൃത്തി വീഴ്ച വരുത്തിയ കരാറുകാരന്റെ നഷ്ടോത്തരവാദിത്വത്തിൽ പുനർ ദർഘാസ് ചെയ്യുന്നതും ഇപ്രകാരം പുനർ ദർഘാസ്മൂലം സർക്കാരിന് വരുന്ന നഷ്ടങ്ങൾക്ക് ഒറിജിനൽ കരാറുകാരൻ ഉത്തരവാദിയായിരിക്കുന്നതും അപ്രകാരം ഉണ്ടാകുന്ന നഷ്ടങ്ങൾ വീഴ്ച വരുത്തിയ കരാറുകാരന്റെ സ്ഥാവര ജംഗമ സ്വത്തുക്കളിൽ നിന്ന് റവന്യൂ റിക്കവറി ആക്ട് പ്രകാരം ഈടാക്കുന്നതിന് ` 200-ന്റെ മുദ്രപത്രത്തിൽ ഒരു സമ്മതപത്രം എഴുതി ഒപ്പിട്ട് ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതുമാണ്. കേരള പൊതുമരാമത്തു വകുപ്പിലെ ദർഘാസുകളെ സംബന്ധിച്ച നിലവിലുള്ള എല്ലാ നിയമങ്ങളും ഇതിനും ബാധകമായിരിക്കും. നിയമപ്രകാരമുള്ള പോസ്റ്റ് ഓഫറുകൾ പരിഗണിക്കുന്നതാകുന്നു. ദർഘാസിനായി പരസ്യപ്പെടുത്തിയ തീയതി ഏതെങ്കിലും കാരണത്താൽ അവധിയാവുകയാണെങ്കിൽ തൊട്ടടുത്ത പ്രവൃത്തി ദിവസം അതേ സ്ഥലത്തും സമയത്തും ദർഘാസ് നടത്തുന്നതായിരിക്കും. ഈ ദർഘാസിലെ ഏതൊരു പ്രവൃത്തിയും ഒരു മൂന്നറിയിപ്പും കൂടാതെ റദ്ദ് ചെയ്യുന്നതിനുള്ള പൂർണ്ണ അധികാരം താഴെ ഒപ്പിട്ടിരിക്കുന്ന അധികാരിയിൽ നിക്ഷിപ്തമാകുന്നു.

പട്ടിക		
ക്രമ നമ്പർ	പ്രവൃത്തിയുടെ പേരും അടങ്കൽ തുകയും	നിരതദ്രവ്യം
1	അതിരപ്പിള്ളി വന സംരക്ഷണ സമിതിയിൽ പ്പെടുന്ന അതിരപ്പിള്ളി പിക്നിക് സ്പോട്ടിൽ പുരുഷൻമാർക്കുള്ള ടോയ്ലറ്റിന്റെ സെപ്റ്റിക് ടാങ്ക് നിർമ്മാണം—2016-17— ` 5,65,000	14,200
2	അതിരപ്പിള്ളി റെയിഞ്ചിലെ ഊളാശ്ശേരി ഓരിൽ ഒരു ക്യാമ്പ് ഷെഡിന്റെ നിർമ്മാണം— 2016-17— ` 12,00,000	30,000
3	വാഴച്ചാൽ റെയിഞ്ചിലെ ഓടങ്കയത്ത് ഒരു ക്യാമ്പ് ഷെഡിന്റെ നിർമ്മാണം—2016-17— ` 12,00,000	30,000
4	ഷോളയാർ റെയിഞ്ചിലെ സ്വപ്നമുടിയിൽ ഒരു ക്യാമ്പ് ഷെഡിന്റെ നിർമ്മാണം—2016-17— ` 12,00,000	30,000
5	ഷോളയാർ റെയിഞ്ചിലെ നീലാപ്പാറ (മേച്ചപ്പിള്ളി)യിൽ ഒരു ക്യാമ്പ് ഷെഡിന്റെ നിർമ്മാണം—2016-17— ` 12,00,000	30,000
6	ചാർപ്പ റെയിഞ്ചിലെ കുണ്ടൂർമേടിൽ ഒരു ക്യാമ്പ് ഷെഡിന്റെ നിർമ്മാണം—2016-17— ` 12,00,000	30,000
7	ചാർപ്പ റെയിഞ്ചിലെ വാഴച്ചാലിൽ ഒരു ബാച്ചിലർ കാർട്ടേജ്സിന്റെ നിർമ്മാണം— 2016-17— ` 44,50,000	50,000

ദർഘാസ് പ്രമാണത്തിന്റെ വില— ക്രമനമ്പർ 1-ന് ` 1,200 + വാറ്റ്, ക്രമനമ്പർ 2 മുതൽ 6 വരെ ` 1,800 + വാറ്റ്, ക്രമനമ്പർ 7-ന് ` 6,700 + വാറ്റ്.

ടെണ്ടർ ഫോറം വെബ്സൈറ്റിൽ ലഭ്യമാകുന്ന തീയതിയും സമയവും—28-3-2017, 11 മണി.

ടെണ്ടർ സ്വീകരിക്കുന്ന തീയതിയും സമയവും—3-4-2017, 5 മണിവരെ.

ടെണ്ടർ തുറക്കുന്ന തീയതിയും സമയവും—7-4-2017, 11 മണി.

കരാറുകാരന്റെ ക്ലാസ്സ്—ക്രമനമ്പർ 1 മുതൽ 6 വരെ A, B, C & D, ക്രമനമ്പർ 7-ന് A, B & C.

പ്രവൃത്തി ചെയ്തുതീർക്കേണ്ട കാലാവധി—ക്രമനമ്പർ 1-ന് 30 ദിവസം, ക്രമനമ്പർ 2 മുതൽ 6 വരെ 3 മാസം, ക്രമനമ്പർ 7-ന് 8 മാസം.

കൂടുതൽ വിവരങ്ങൾ വാഴച്ചാൽ ഡിവിഷണൽ ഫോറസ്റ്റ് ഓഫീസറുടെ കാര്യാലയത്തിൽ നിന്നും (ഫോൺ 0480-2701713) പ്രവൃത്തി ദിവസങ്ങളിൽ പ്രവൃത്തി സമയത്ത് ലഭ്യമാണ്.

[No. 5/2016-17]

## SCHEDULE

No. D-4165/2016.

7th March 2017.

The Divisional Forest Officer, Vazhachal Division for and on behalf of Governor of Kerala invites online tenders from Registered bidders having a valid and active registration with PWD for the following work. The tenderer is bound to comply with the terms and conditions in force, besides the conditions that will be framed by the Government in future in connection with this tender. Tender documents and schedules are available in the website [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in). The Earnest Money Deposit and tender cost of for the tender should be submitted through the Internet online banking of SBT or through NEFT for other banks. For submission of tenders visit the website [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in).

All bid/tender documents are to be submitted online only and in the designated Online cover(s)/envelope(s) on the [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) website and tenders submitted manually/through post will not be entertained. Late tenders will not be accepted.

Online tenders/bids are to be accompanied with a preliminary agreement executed in Kerala Stamp Paper worth ` 200. Tenders/bids received online without the scanned copies of relevant documents, preliminary agreement, scanned copies of registration certificate attested by E.E. etc. will not be considered and shall be summarily rejected. Any further clarification on this tender can be obtained from NIC/the e-tender Helpdesk number available in the [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) website and from the office of the Divisional Forest Officer, Vazhachal Division, Chalakudy during the office hours. The details regarding e-Payment (Bidder's Bank Account No. where he/she is having core banking facility and email ID) should be submitted along with the tender. Tenders without these details will not be accepted. Technical bid and financial bid shall be submitted in their respective designated online covers.

The Forest Department will not be responsible for any inconvenience or loss to the Bidder while uploading/downloading the bid.

The successful tenderer should execute an agreement in the prescribed format in a Stamp Paper worth ` 200. If the notified date of tender happens to be a holiday, or if it is not possible to open the tender due to technical reasons, the tender will be opened on the very next working day. Undersigned reserves all rights for cancelling any work at any time without further intimation. All other existing condition related to e-tendering of Kerala PWD/Forest will be applicable for this tender also.

Sl. No.	Name of work with Estimate Amount	E. M. D.
1	Construction of a septic tank for men's toilet at Athirappilly in Charpa Range during 2016-17— ` 5,65,000	14,200
2	Construction of Camp shed at Oolassery Oru on Athirappilly Range during 2016-17— ` 12,00,000	30,000
3	Construction of Camp shed at Odangayam in Vazhachal Range during 2016-17— ` 12,00,000	30,000
4	Construction of Camp shed at Swapnamudi in Sholayar Range during 2016-17— ` 12,00,000	30,000
5	Construction of Camp shed at Neelappara (Mechappilly) in Sholayar Range during 2016-17— ` 12,00,000	30,000
6	Construction of Camp shed at Kundoormedu in Charpa Range during 2016-17— ` 12,00,000	30,000
7	Construction of Bachelor Quarters at Vazhachal in Charpa Range during 2016-17— ` 44,50,000	50,000

Cost of tender form— ` 1,200 + VAT for Sl. No. 1, ` 1,800 + VAT for Sl. Nos. 2 to 6 and ` 6,700 + VAT for Sl. No. 7.

Type of Contractor—A, B, C & D for Sl. Nos. 1 to 6 and A, B & C for Sl. No. 7.

Date and time from which tender forms will be available in the website—28-3-2017 at 11 a. m.

Date and time upto which tenders will be received—3-4-2017 upto 5 p. m.

Date and time for opening of tender—7-4-2017 at 11 a. m.

Period of completion—30 days for Sl. No. 1, 3 Months for Sl. Nos. 2 to 6 and 8 Months for Sl. No. 7.

Further details can be had from the Office of the Divisional Forest Officer, Vazhachal Division, Chalakkudy, (Phone (0480-2701713) during office hours.

Office of the Divisional  
Forest Officer,  
Vazhachal Division,  
Chalakkudy.

N. RAJESH,  
Divisional Forest Officer.

**PALAKKAD DIVISION**

## E-TENDER NOTICE

[No. 15/2016-17 to 19/2016-17]

No. D-718/2017.

23rd February 2017.

Online tenders are invited from reputed firms for the "Supply, Installation, Testing and Commissioning of Solar Fencing" for use in Kerala Forest Department by Chairman/CEO Palakkad FDA. The Solar Fencing should conform to the technical standards and specifications detailed in Annexure A attached to this notice. Tender documents and schedules are available in the website: [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in). The Earnest Money Deposit and tender fee should be submitted through the Internet online banking of SBT or through NEFT for other banks.

All Bid/Tender documents are to be submitted online only and in the Designated Online Cover (s)/Envelope (s) on the [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) Website and tenders submitted manually/through post will not be entertained. Late tenders will not be accepted.

Sl. No.	Tender No. and Name of work	Length in Kilometer (approx.)	PAC ( ` in Lakhs)	EMD (2.5%) ( `)	Tender Fee (Including VAT) ( `)
1	15/2016-17—Construction of New Solar Power Fencing (5 Strands) from Dhoni to Korma under Olavakkode Range	3 Km.	5.40	13,500	1,134
2	16/2016-17—Construction of New Solar Power Fencing (5 Strands) from Cheekuzhy to Elichiram under Walayar Range	2 Km.	3.60	9,000	756
3	17/2016-17—Construction of New Solar Power Fencing (5 Strands) from Anakkal to Kalliyara under Walayar Range	10 Km.	18.00	45,000	2,625
4	18/2016-17—Construction of New Solar Power Fencing (5 Strands) around Chavadippara Tribal Colony under Walayar Range	2 Km.	3.60	9,000	756
5	19/2016-17—Construction of New Solar Power Fencing (5 Strands) from Mundur to Kattikallu under Olavakkode Range	7 Km.	12.60	31,500	2,625

Period for completion—Within 60 days from the date of agreement.

Mode of Payment—Online.

Place to be delivered—Dhoni to Korma, Cheekuzhy to Elichiram, Anakkal to Kalliyara, Around Chavadippara Tribal Colony and Mundur to Kattikallu areas under Palakkad Forest Division.

Date and time from which the tender will be available in the website—13-3-2017 at 11 a. m.

Last date and time for receipt of tender (Closing of tender)—22-3-2017 at 5 p. m.

Tender opening date and time—27-3-2017 at 10.30 a. m.

The length in Kilometers mentioned above is approximate. The KFD will be at liberty to increase or decrease the length/work to be done or may decide not to execute the work at all.

Online tenders/bids are to be accompanied with a preliminary agreement executed in Kerala Stamp paper worth ` 200. Tenders/bids received online without the scanned copies of relevant documents, preliminary agreement, will not be considered and shall be summarily rejected. Any further clarifications on this tender can be obtained from NIC/the e-tender Help desk number available in the [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) website and from the office of the Chairman/CEO Palakkad FDA and Divisional Forest Officer, Palakkad during the office hours. The details regarding e-Payment (Bidder's Bank Account No. where he/she is having core banking facility and email id) should be submitted along with the tender. Tenders without these details will not be accepted. Technical bid and financial bid shall be submitted in their respective designated online covers.

The Forest Department will not be responsible for any inconveniences or loss to the Bidder while uploading/downloading the bid.

The rate/Kilometre and the rate for annual Maintenance contract beyond the warranty period are to be quoted separately.

#### ANNEXURE A

### Specification of Solar Fencing

The Scope of work includes Supply, installation, testing, commissioning of solar power fencing systems.

*The basic parameters for fencing will be as following:*

1. Maximum distance between two sections posts 150 Mtr.
2. Distance between two intermediate posts—6 Meters.
3. Nos. of lines of wire 5 Nos.
4. Height of the fence 7 Feet.

<i>Sl. No.</i>	<i>Name of location, Village</i>	<i>Range, Division</i>	<i>Tentative length</i>
1	Dhoni to Korma, Puduppariyaram I	Olavakkode, Palakkad	3 Km.
2	Cheekuzhy to Elichiram. Akathethara and Malampuzha I	Walayar, Palakkad	2 Km.
3	Anakkal to Kalliyara, Malampuzha II	Walayar, Palakkad	10 Km.
4	Chavadippara Tribal Colony, Pudussery East	Walayar, Palakkad	2 Km.
5	Mundur to Kattikkallu, Puduppariyaram II	Olavakkode, Palakkad	7 Km.

The scope of work shall also include the following:

#### A. Supply, installation, testing and commissioning

1. Collection of all relevant data at the proposed site which is necessary for proper designing, layout, installation and successful commissioning of the system.
2. Preparation & submission of realistic and pragmatic engineering designing of all the necessary device/components and sub-systems that is required for systems. This shall have to be carried out in accordance with the collected field data and general technical requirements/specifications.
3. The design details should clearly indicate the number of wire/lines, distance between wires/lines, number of sections, number of posts, number of corners, number pull through posts, number of intermediate posts and other accessories and justification of the effectiveness of the fencing against each animal to be controlled.
4. The following drawings should be submitted with technical bid part-1.
  - (a) A section between two intermediate posts
  - (b) Section post
  - (c) Corner post
  - (d) Gate including both posts showing all the lines, wires and accessories to be fixed.
  - (e) Grouting details of posts.
5. Supply and transportation of all required materials, components, devices, sub-systems and components of Solar fences to the site and arrangements of safe-keeping and storing them at site.
6. All the civil works related with installation, commissioning of systems.

7. Arrangement of all the material, labour, tools and plants etc. required for proper completion and successful implementation of projects
8. To provide all essential documents and manuals, clearly explaining the operation and maintenance and trouble shooting of various portions of the systems.
9. To impart necessary training to the technicians/users in each village during installation and commissioning of the systems as well as classroom training, after completion of the projects in fault diagnosis and repair.

#### General Technical Specification

<i>Description</i>	<i>Specification</i>	<i>Remarks</i>	<i>Yes/No</i>
(1)	(2)	(3)	(4)
Energizer	<p>Should be Battery Operated. Switch to high, medium and low power settings. Solar panel option to recharge 12-Volt Battery. Full and reduced power output terminal.</p> <p><i>Auxillary supply provision for 230 V ac should be there.</i></p> <p>Should operate at one/different fences independently.</p> <p>Should be capable to energize the length of fence up to 5 Km. (5 strands) should be suitable for other requirements of the work.</p> <p>Each are shall have its own Energizer and alarming system. Any intrusion/Unwanted activation of the fence should be suitably annunciated with audio alarm system.</p> <p>Operating voltage at 50 K load-10 Kv Maximum.</p> <p>Other parameters with I K Load Operating voltage—6.0 -8.0 Kv</p> <p>At High setting</p> <p>O/p energy—3.5 to 5 J</p> <p>Peak current —7.0 - 8.0 Amps.</p> <p>At High setting</p> <p>RMS Current—2.4-2.8 Amps.</p> <p>At High setting</p> <p>Output Charge — 1.0-1.4 milli-Col.</p> <p>At High setting</p> <p>Fib. Energy —3.5 -4.5 MCA</p> <p>At High setting</p> <p>Pulse duration —0.01-3 milli-sec.</p> <p>Pulse interval—1.1- 1.4 sec.</p>	<p>1. Must confirm to all National and International Standards of safety and should not be fetal to human and animal life.</p> <p><i>Safty Standards to be followed are</i>  <i>BIS 302-2-76</i>  <i>IEC 335-2-76</i></p> <p>2. Registration of the firmin any Govt. Dept. (Like Directorate General of Supplies and Disposals etc.) will be preferred</p>	<p><i>Pls specify if better specification is quoted</i></p>

(1)	(2)	(3)	(4)
Solar PV Modules	37 Watts, 12 Volts rating, with minimum 15 years warranty against manufacturing defects.	Must be of good efficiency, durability and reliable one should be from reputed companies with more than 15 years of experience in solar panel manufacturing	
Module stand with post	MS angle, strips and pole 50 NB. Hot clip galvanized to minimum of 30 microns zinc coating thickness. Tilted to 15 degrees. To be grouted properly	To suit PV module	
Battery	12 Volts, 120 Ah low maintenance freebattery with 4 year replaceable warranty	Must be of from reputed companies	
Lightening diverter kit	Must be capable of diverting stray Lightening. The diverter assembly must be adjustable for spark gaps. <i>Lightning Diverter kit should be as close as possible to the Energizer.</i> Adequate earthing to be provided.	With proper earthing system	
Housing box with post	Made of 16 gauges GI sheet, painted and fixed on 100NB, class B pipe, and must be grouted	Should be capable of housing battery and energizer.	
<b>Accessories</b>			
Earthing system	Must contain earth mixture capable of retaining moisture.8-mm. Diameter stainless steel rod non-rusting quality of at least 4 feet length	Should be capable of providing proper earthing to the system	
Strain Insulastors	<i>Strain Insulators for End or Corner Posts : Made of High quality Industrial Plastic — Virgin Nylon rated for 15KV UV Stabilized Reel Insulators : Made of virgin Polypropylene plastic rated for 15KV UV stabilized</i>	UV stabilized & Rainwater run-off should be provided on the insulator	
PP Reel Insulators	Must be of virgin plastic material. Polypropylene orequivalent	UV stabilized. High tensile	
High Tensile wire	2.5 mm. wire dia High tensile wire with minimum of 230-300 gms./sq.m zinc coated thickness. UTS 140.5kg/mm <sup>2</sup> , Break strength of 740 kgs. Zn purity above 99%.	To be guaranteed for more than 5 years	
12 gauge wire	12 gauge wires for binding insulators	High quality zinc coating	
Wire tightners	In suit tightners for proper tensioning of wires should be made from Al-alloy non-rusting quality		
Tension springs	Spring steel capable of taking compression loads. Galvanized.		
Joint clamps	Positive locking mechanism. Zinc coating of more than 25 microns.		

(1)	(2)	(3)	(4)
Warning Sign boards	Polyethylene plastic with statutory colour and signs	Yellow with black lettering in local language	
Lead out cable	Must be double insulated withstanding 15 KV voltages. Inner core wire must be hot dip galvanized	For under gate and base unit connection	
Rope gate kit	Steel rope with handle and spring assembly. Handle made of polyethylene	Length of rope to suit gate width	
Tool kit	Should contain : Wire tightener handle, Twisting tool, Pliers, Double ended spanner for clamp tightening		
Drop chain	12.5 mm loop size (of 12 gauge M. S. Wire)	For rivers and streams	
Flood gate controller	Should be capable of automatically cut off the current in the drop chains, in case of floods	To be used in conjunction with drop chains	
Cut out switch	Should be temper proof & capable of withstanding high voltage from energizer	Provision for switching off the power, of a section of the fence by using a removable key should be made.	
Elephant toupees	2.5 mm dia galvanized iron wire and G. I. Clamps should be used	For protection of posts from elephants	

#### Posts

Section/ Corner/End/ Pull through posts	50NB Class 'B' pipe-8.5 feet long Hot dip galvanized to more than 60 microns. Stay support 25-mm. diameters with brackets also hot dip galvanized. Must include fasteners. Posts must be grouted 1.5 feet in 2 × 2 × 2 feet size P.C.C. in 1:2:4 cement sand & stone ballast
Intermediate posts	More than 60 microns galvanized ' T ' section post 8.5 feet long 25 × 25 × 3 mm., to be inserted 1.5 feet in ground

#### Testers

Digital volt meter	Must display fence voltage digitally up to 12 kv only. Made of non-shocking plastic
Xenon flash tube	Capable of flashing with each pulse to monitor the fence. Must be visible from a distance of 1000m.
Neon tester	Neon light measuring the fence for excellent, very good, good and poor marking

#### Other General Technical Requirements

The system should alert the animals or human being by audio alarm as well as laserlights when they come close to the fence by using proximity sensors.

The system should alert any kind of intrusion through an audio alarm that can be in the vicinity of more than 500 meters, within every second.

The Battery (Reputed Make, maintenance free with a min. of 4 years warranty) along with electronic system will be kept in a protected place, preferably in a house near the fence.

Solar PV Module of reputed make will should be used, which can generate the required power at 25 deg. C, along with Battery. Battery shall provide a backup of 120 Hrs. in the event of complete darkness or solar power input failure.

Once charged the system should function for 5 continuous days with normal working conditions.

Warning signboards will be placed at every pathway along the fence.

The tenderer firm shall have-

1. ISO certification for Design, manufacture, install, maintaining the power fence for animal control.
2. Test report from any Govt. test laboratory to confirm the required technical specification of the energizer.
3. Test reports from any reputed test laboratory to confirm the required technical specification of other major components.

(Attach the attested photocopies of all the above documents).

Divisional Forest Office,  
Palakkad Division,  
Palakkad.

(Sd.)  
*Chief Executive Officer,  
Palakkad Forest Development  
Agency & Divisional Forest Officer.*

## MANNARKKAD DIVISION

### E-TENDER NOTICE

[No. 1/2016-17 to 14/2016-17]

No. D-7392/2016.

4th March 2017.

Online tenders are invited from reputed firms for the Supply, Installation, Testing and Commissioning of Solar Fencing for use in Kerala Forest Department by Chairman/CEO Mannarkkad FDA. The Solar Fencing should conform to the technical standards and specifications detailed in Annexure A attached to this notice. Tender documents and schedules are available in the website: [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in). The Earnest Money Deposit and tender fee should be submitted through the Internet online banking of SBT or through NEFT for other banks.

All Bid/Tender documents are to be submitted online only and in the Designated Online Cover (s)/Envelope, (s) on the [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) Website and tenderers submitted manually/through post will not be entertained. Late tenders will not be accepted.

Sl. No.	Tender No. and Name of work	Length in Kilometer (approx.)	PAC ( ` in Lakhs)	EMD (2.5%)	Tender Fee (Including VAT)
(1)	(2)	(3)	(4)	(5)	(6)
1	1/2016-17—Construction of New Solar Power Fencing (5 Strands) from Ummattampaid to Chembuvattakkadu (Division 2nd) under Attappady Range	3	5.40	13,500	1,134
2	02/2016-17—Construction of New Solar Power Fencing (5 Strands) from Ummattampaid to Chembuvattakkadu under Attappady Range	2	3.97	10,000	834
3	03/2016-17—Construction of New Solar Power Fencing (5 Strands) from Inchikunnu to Vettilachola under Mannarkkad Range	4	7.2	18,000	1,512

(1)	(2)	(3)	(4)	(5)	(6)
4	04/2016-17—Construction of New Solar Power Fencing (5 Strands) Vattappara to Inchikunnu under Mannarkkad Range	3	5.40	13,500	1,134
5	05/2016-17—Construction of New Solar Power Fencing (5 Strands) from Pambanthodu to Cherumala under Mannarkkad Range	2	3.97	10,000	834
6	06/2016-17—Construction of New Solar Power Fencing (5 Strands) from Kuthipuzha to Kalikaddi under Mannarkkad Range	5	9.00	22,500	1,890
7	07/2016-17—Construction of New Solar Power Fencing (5 Strands) from Anappady to Aanamooli under Mannarkkad Range	5	9.00	22,500	1,890
8	08/2016-17—Construction of New Solar Power Fencing (5 Strands) from Kalikaddi to Aanappady under Mannarkkad Range	5	9.00	22,500	1,890
9	09/2016-17—Construction of New Solar Power Fencing (5 Strands) from Aanakarnam to Varappara under Mannarkkad Range	6	10.80	27,000	2,268
10	10/2016-17—Construction of New Solar Power Fencing (5 Strands) from Chinnapparamu to Oonthumala under Agali Range	3	5.40	13,500	1,134
11	11/2016-17—Construction of New Solar Power Fencing (5 Strands) from Chittur to Puliya under Agali Range	7.5	13.50	33,750	2,835
12	12/2016-17—Construction of New Solar Power Fencing (5 Strands) from Vachappati to Goonjiyoor under Agali Range	3	5.40	13,500	1,134
13	13/2016-17—Construction of New Solar Power Fencing (5 Strands) from Chundakulam to Mochikadavu under Agali Range	4	7.20	18,000	1,512
14	14/2016-17—Construction of New Solar Power Fencing (5 Strands) from Noorekkara to Boodichola under Agali Range	2	3.97	10,000	834

Period for completion—Within 60 days from the date of agreement.

Mode of Payment—Online.

Place to be delivered—Ummattampaid to Chembuvattakkadu, Inchikunnu to Vettilachola, Vattappara to Inchikunnu, Pambanthodu to Cherumala, Kunthipuzha to Kalikaddi, Anappady to Aanamooli, Kalikaddi to Aanappady, Aanakarnam to Varappara, Chinnapparamu to Oonthumala, Chittur to Puliya, Vachappati to Goonjiyoor, Chundakulam to Mochikadavu, Noorekkara to Bodichola under Mannarkkad Forest Division.

Date and time from which the tender will be available in the website—22-3-2017 at 11 a. m.

Last date and time for receipt of tender (Closing of tender)—3-4-2017 at 5 p. m.

Tender opening date and time—10-4-2017 at 10.30 a. m.

The length in Kilometers mentioned above is approximate. The KFD will be at liberty to increase or decrease the length/work to be done or may decide not to execute the work at all.

Online tenders/bids are to be accompanied with a preliminary agreement executed in Kerala Stamp Paper worth ` 200. Tenders/bids received online without the scanned copies of relevant documents, preliminary agreement, will not be considered and shall be summarily rejected. Any further clarifications on this tender can be obtained from NIC/the

e-tender Helpdesk number available in the [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) website and from the office of the Chairman/CEO Mannarkkad FDA and Divisional Forest Officer, Mannarkkad during the office hours. The details regarding e-Payment (Bidder's Bank Account No. where he/she is having core banking facility and email id) should be submitted along with the tender. Tenders without these details will not be accepted. Technical bid and financial bid shall be submitted in their respective designated online covers.

The Forest Department will not be responsible for any inconveniences or loss to the Bidder while uploading/downloading the bid.

The Rate/Kilometre and the rate for annual maintenance contract beyond the warranty period are to be quoted separately.

#### ANNEXURE A

#### Specification of Solar Fencing

The scope of work includes supply, installation, testing, commissioning of solar power fencing systems.

*The basic parameters for fencing will be as following:*

1. Maximum distance between two sections posts—150 Mtr.
2. Distance between two intermediate posts—6 Metres.
3. Nos. of lines of wire—5 Nos.
4. Height of the fence—7 Feet.

<i>Sl. No.</i>	<i>Name of Location, Village</i>	<i>Range, Division</i>	<i>Tentative length</i>
1	Ummattampaid to Chembuvattakkadu	Attappady	3 Kms
2	Ummattampaid to Chembuvattakkadu	Attappady	2 Kms
3	Inchikunnu to Vettilachola	Mannarkkad	4 Kms
4	Vattappara to Inchikunnu	Mannarkkad	3 Kms
5	Pambanthodu to Cherumala	Mannarkkad	2 Kms
6	Kunthipuzha to Kalikaddi	Mannarkkad	5 Kms
7	Anappady to Aanamooli	Mannarkkad	5 Kms
8	Kalkaddi to Anappady	Mannarkkad	5 Kms
9	Anakarnam to Varappara	Mannarkkad	6 Kms
10	Chinnaramu to Oonthumala	Agali	3 Kms
11	Chittur to Puliya	Agali	7.5 Kms
12	Vachappati to Goonjiyoor	Agali	3 Kms
13	Chundakulam to Moochikadavu	Agali	4 Kms
14	Noorkkara to Boodichola	Agali	2 Kms

The scope of work shall also include the following:

#### A. Supply, installation, testing and commissioning

1. Collection of all relevant data at the proposed site which is necessary for proper designing, layout, installation and successful commissioning of the system.
2. Preparation & submission of realistic and pragmatic engineering designing of all the necessary device/components and sub-systems that is required for systems. This shall have to be carried out in accordance with the collected field data and general technical requirements/specifications.

3. The design details should clearly indicate the number of wire/lines, distance between wires/lines, number of sections, number of posts, number of corners, number pull through posts, number of intermediate posts and other accessories and justification of the effectiveness of the fencing against each animal to be controlled.
4. The following drawings should be submitted with technical bid part-I.
  - (a) A section between two intermediate posts
  - (b) Section post
  - (c) Corner post
  - (d) Gate including both posts showing all the lines wires and accessories to be fixed.
  - (e) Grouting details of posts.
5. Supply and transportation of all required materials, components, devices, sub-systems and components of Solar fences to the site and arrangements of safe-keeping and storing them at site.
6. All the civil works related with installation, commissioning of systems.
7. Arrangement of all the material, labour, tools and plants etc. required for proper completion and successful implementation of projects
8. To provide all essential documents and manuals, clearly explaining the operation and maintenance and trouble shooting of various portions of the systems.
9. To impart necessary training to the technicians/users in each village during installation and commissioning of the systems as well as classroom training, after completion of the projects in fault diagnosis and repair.

#### General Technical Specifications

<i>Description</i>	<i>Specification</i> <i>Base Units</i>	<i>Remarks</i>	<i>Yes/No</i> <i>Pls specify</i> <i>if better</i> <i>specification</i> <i>is quoted</i>
(1)	(2)	(3)	(4)
Energizer	Should be Battery Operated. Switch to high, medium and low power settings. Solar panel option to recharge 12-Volt Battery. Full and reduced power output terminal.  <i>Auxillary supply provision for 230 V ac should be there.</i>  Should operate at one/different fences independently. Should be capable to energize the length of fence up to 5 Km. (5 strands) should be suitable for other requirements of the work.  <i>Each area shall have its own Energizer and alarming system. Any intrusion unwanted activation of the fence should be suitably annunciated with audio alarm system.</i>	1. Must confirm to all National and International Standars of safety and should not be fetal to human and animal life.  <i>Safty Standards to be followed are</i> <i>BIS 302-2-76</i> <i>IEC 335-2-76</i>  2. Registration of the firm in any Govt. Dept. (Like Directorate General of Supplies and Disposals etc.) will be preferred.	

(1)	(2)	(3)	(4)
	<p>Operating voltage at 50 K load-10 Kv Maximum.            Other parameters with 1 K Load            Operating voltage—6.0 -8.0 Kv            At High setting            O/p energy—3.5 to 5 J            Peak current —7.0 - 8.0 Amps.            At High setting            RMS Current—2.4-2.8 Amps.            At High setting            Output Charge — 1.0-1.4 milli-Col.            At High setting            Fib. Energy —3.5 -4.5 MCA            At High setting            Pulse duration —0.01-3 milli-sec.            Pulse interval—1.1- 1.4 sec.</p>		
Solar PV Modules	37 Watts, 12 Volts rating, with minimum 15 years warranty against manufacturing defects.	Must be of good efficiency, durability and reliable one should be from reputed companies with more than 15 years of experience in solar panel manufacturing	
Module stand with post	MS angle, strips and pole 50 NB. Hot dip galvanized to minimum of 30 microns zinc coating thickness. Tilted to 15 degrees. To be grouted properly	To suit PV module	
Battery	12 Volts, 120 Ah low maintenance freebattery with 4 year replaceable warranty	Must be of from reputed companies	
Lightening diverter kit	Must be capable of diverting stray Lightening. The diverter assembly must be adjustable for spark gaps.  <i>Lightning Diverter kit should be as close as possible to the Energizer.</i>  Adequate earthing to be provided.	With proper earthing system	
Housing box with post	Made of 16 gauges GI sheet, painted and fixed on 100NB, class B pipe, and must be grouted	Should be capable of housing battery and energizer.	
<b>Accessories</b>			
Earthing system	Must contain earth mixture capable of retaining moisture.8-mm. Diameter stainless steel rod, non-rusting quality of at least 4 feet length	Should be capable of providing proper earthing to the system	
Strain Insulastors	<i>Strain Insulators for End or Corner Posts :            Made of High quality Industrial Plastic —            Virgin Nylon rated for 15KV UV Stabilized Reel            Insulators : Made of Virgin Polypropylene            plastic rated for 15KV UV stabilized</i>	UV stabilized & Rainwater run-off should be provided on the insulator	

(1)	(2)	(3)	(4)
PP Reel	Must be of virgin plastic material.	UV stabilized.	
Insulators	Polypropylene or equivalent	High tensile	
High Tensile wire	2.5 mm. wire dia High tensile wire with minimum of 230-300 gms./sq.m zinc coated thickness. UTS 140.5kg/mm <sup>2</sup> , Break strength of 740 kgs. Zn purity above 99%.	To be guaranteed for more than 5 years	
12 gauge wire	12 gauge wires for binding insulators	High quality zinc coating	
Wire tightners	In suit tightners for proper tensioning of wires should be made from Al-alloy non-rusting quality		
Tension springs	Spring steel capable of taking compression loads. Galvanized.		
Joint clamps	Positive locking mechanism. Zinc coating of more than 25 microns.		
Warning sign boards	Polyethylene plastic with statutory colour and signs	Yellow with black lettering in local language	
Lead out cable	Must be double insulated withstanding 15 KV voltages. Inner core wire must be hot dip galvanized	For under gate and baseunit Connection	
Rope gate kit	Steel rope with handle and spring assembly. Handle made of polyethylene	Length of rope to suit gate width	
Tool kit	Should contain : Wire tightener handle, Twisting tool, Pliers, Double ended spanner for clamp tightening		
Drop chain	12.5 mm loop size of 12 gauge M. S. Wire	For rivers and streams	
Flood gate controller	Should be capable of automatically cut off the current in the drop chains, in case of floods	To be used in conjunction with drop chains	
Cut out switch	Should be temper proof & capable of withstanding high voltage from energizer	Provision for switching off the power, of a section of the fence by using a removable key should be made	
Elephant toupees	2.5 mm dia galvanized iron wire and G. I. Clamps should be used	For protection of posts from elephants	
<b>Posts</b>			
Section/ Corner/End/ Pull through posts	50NB Class 'B' pipe-8.5 feet long Hot dip galvanized to more than 60 microns. Stay support 25-mm. diameters with brackets also hot dip galvanized. Must include fasteners. Posts must be grouted 1.5 feet in 2 × 2 × 2 feet size P.C.C. in 1:2:4 cement sand & stone ballast		

(1)	(2)	(3)	(4)
Intermediate posts	more than 60 microns galvanized T' section post 8.5 feet long 25 × 25 × 3 mm., to be inserted 1.5 feet in ground		
<b>Testers</b>			
Digital volt meter	Must display fence voltage digitally, up to 12 kv only. Made of non-shocking plastic		
Xenon flash tube	Capable of flashing with each pulse to monitor the fence. Must be visible from a distance of 1000 m.		
Neon tester	Neon light measuring the fence for excellent, very good, good and poor marking		

#### Other General Technical Requirements

The system should alert the animals or human being by audio alarm as well as laserlights when they come close to the fence by using proximity sensors.

The system should alert any kind of intrusion through an audio alarm that can be in the vicinity of more than 500 meters, within every second.

The Battery (Reputed Make, maintenance free with a min of 4 years warranty) along with electronic system will be kept in a protected place, preferably in a house near the fence.

Solar PV Module of reputed make will should be used, which can generate the required power at 25 deg. C along with Battery. Battery shall provide a backup of 120 Hrs. in the event of complete darkness or solar power input failure.

Once charged the system should function for 5 continuous days with normal working conditions.

Warning signboards will be placed at every pathway along the fence.

The tenderer firm shall have—

1. ISO certification for Design, manufacture, install, maintaining the power fence for animal control.
2. Test report from any Govt. test laboratory to confirm the required technical specification of the energizer.
3. Test reports from any reputed test laboratory to confirm the required technical specification of other major components.

(Attach the attested photocopies of all the above documents).

(Sd.)

Divisional Forest Office,  
Mannarkkad Division,  
Aranyakam,  
Mannarkkad.

*Chief Executive Officer,  
Mannarkkad Forest Development  
Agency & Divisional Forest Officer.*  
(For and on behalf of the Governor of Kerala)

**നിലമ്പൂർ നോർത്ത് ഡിവിഷൻ, നിലമ്പൂർ**

ഇ-ലേല പരസ്യം

നമ്പർ എ1-1255/2016.

2017 മാർച്ച് 4.

നിലമ്പൂർ നോർത്ത് ഡിവിഷന്റെ പരിധിയിലുള്ള വഴിക്കടവ് ഫോറസ്റ്റ് റെയിഞ്ചിലെ കരിയം മുരിയം, മരുത ഡമ്പിംഗ് ഡിപ്പോകളിൽ ശേഖരിച്ചിട്ടുള്ള അക്ഷേഷ്യ ബട്ട് എന്റുകൾ നിലമ്പൂർ റെയിഞ്ചിലെ വള്ളുവശ്ശേരി ഡമ്പിംഗ് ഡിപ്പോയിൽ ശേഖരിച്ച് വച്ചിട്ടുള്ള അക്ഷേഷ്യ (യൂറിക്കലി ഫോർമിസ്) തടികളും 30-3-2017-ാം തീയതി ഇ-ലേലം നടത്തുന്നതായിരിക്കും. അന്നേദിവസം ലേലത്തിൽ പോകാത്ത ലോട്ടുകളുടെ പുനർ ലേലം 2017 ഏപ്രിൽ 25-ന് നടത്തുന്നതായിരിക്കും. MSTC കമ്പനിയിൽ ലേലത്തിനായി രജിസ്റ്റർ ചെയ്ത വ്യക്തികൾക്ക് ലേലത്തിൽ പങ്കെടുക്കാവുന്നതാണ്. വിശദവിവരത്തിനായി [www.mstcecommerce.com](http://www.mstcecommerce.com) എന്ന വെബ്സൈറ്റ് സന്ദർശിക്കുക. കൂടാതെ 04931-220232 എന്ന നമ്പറിൽ ബന്ധപ്പെടുക.

ഇനങ്ങൾ	എണ്ണം	അളവ് (m <sup>3</sup> )
അക്ഷേഷ്യ ബട്ട് എന്റുകൾ		
വഴിക്കടവ് റെയിഞ്ച് (പുനർലേലം)	557	49.001
അക്ഷേഷ്യ (യൂറിക്കലി ഫോർമിസ്)		
തടികൾ—I & II—നിലമ്പൂർ റെയിഞ്ച്	211	30.436

16-9-2014-ലെ വാല്യം III, പാർട്ട് III, 36-ാം നമ്പർ കേരള സർക്കാർ ഗസറ്റിൽ പ്രസിദ്ധീകരിച്ചിട്ടുള്ള അഡീഷണൽ പ്രിൻസിപ്പൽ ചീഫ് ഫോറസ്റ്റ് കൺസർവേറ്റർ (സംരക്ഷണം), തിരുവനന്തപുരത്തിന്റെ 21-8-2014-ലെ പ്രൊ. (4) 29243/2013-ാം നമ്പർ നിബന്ധനകളും 4-11-2014-ലെ വാല്യം III, പാർട്ട് III, 43-ാം നമ്പർ കേരള സർക്കാർ ഗസറ്റിൽ പ്രസിദ്ധീകരിച്ചിട്ടുള്ള അഡീഷണൽ പ്രിൻസിപ്പൽ ചീഫ് ഫോറസ്റ്റ് കൺസർവേറ്റർ (സംരക്ഷണം), തിരുവനന്തപുരത്തിന്റെ 17-10-2014-ലെ പ്രൊ. (4) 29243/2013-ാം നമ്പർ നിബന്ധനകളും 24-2-2015-ലെ കേരള സർക്കാർ ഗസറ്റ് വാല്യം IV, പാർട്ട് III, 8-ാം നമ്പർ പ്രകാരമുള്ള അഡീഷണൽ പ്രിൻസിപ്പൽ ചീഫ് ഫോറസ്റ്റ് കൺസർവേറ്റർ (വിജിലൻസ്), തിരുവനന്തപുരത്തിന്റെ 3-2-2015-ലെ പ്രൊ. (4) 29243/2013-ാം നമ്പർ വിജ്ഞാപനങ്ങൾക്ക് വിധേയമായി ഇ-ലേലം ചെയ്ത് വിൽക്കുന്നതാണ്.

മേൽ പട്ടികയിൽ ഉൾപ്പെടുത്തിയിട്ടുള്ളവയിൽ ഏതെങ്കിലും ഇനം/അളവ് വിൽക്കാതിരിക്കുന്നതിനുള്ള അധികാരം ഡിവിഷണൽ ഫോറസ്റ്റ് ഓഫീസർ, നിലമ്പൂർ നോർത്ത് ഡിവിഷനിൽ നിക്ഷിപ്തമായിരിക്കും. ലേലത്തിൽ പങ്കുകൊള്ളുന്നതിന് 25,000 നിരതദ്രവ്യം ലേല ദിവസത്തിന്റെ തൊട്ടുതലേദിവസം വൈകുന്നേരം 6 മണിക്കുമുമ്പായി അടച്ചിരിക്കണം. ഈ തുക ഡിവിഷണൽ ഫോറസ്റ്റ് ഓഫീസർ, നിലമ്പൂർ നോർത്ത് ഡിവിഷൻ എന്ന പേരിൽ ഇ-ട്രഷറി മുഖാന്തിരമോ ഡിമാന്റ് ഡ്രാഫ്റ്റ് മുഖാന്തിരമോ ഒടുക്കേണ്ടതാണ്. ലേലത്തിൽ പങ്കുകൊള്ളുന്നയാളിന്റെ രജിസ്ട്രേഷൻ നമ്പർ നിരതദ്രവ്യം അടയ്ക്കുമ്പോൾ രേഖപ്പെടുത്തിയിരിക്കണം. രജിസ്റ്റർ ചെയ്ത് നിരതദ്രവ്യം മുൻകൂർ അടയ്ക്കുന്ന ലേലക്കാരന് മാത്രമേ ക്രമപ്രകാരമുള്ള ലോട്ടുകളുടെ ഇ-ലേലത്തിൽ പങ്കെടുക്കാൻ സാധിക്കുകയുള്ളൂ.

വിജയിയായ ലേലക്കാരൻ ലേലവിലയുടെ 35% തുക ലേല സ്ഥിരീകരണ അറിയിപ്പ് ലഭിച്ച് 7 (ഏഴ്) പ്രവൃത്തി ദിവസങ്ങൾക്കകം അടയ്ക്കേണ്ടതാണ്. ടി തുക കേരള സർക്കാരിന്റെ ഇ-ട്രഷറി സംവിധാനത്തിലൂടെയോ, വഴിക്കടവ്/നിലമ്പൂർ റെയിഞ്ച് ഫോറസ്റ്റ് ഓഫീസറുടെ പേരിൽ സ്റ്റേറ്റ് ബാങ്ക് ഓഫ് ട്രാവൻകൂർ, നിലമ്പൂർ ശാഖയിൽനിന്നും മാറത്തക്കവിധം ഡിമാന്റ് ഡ്രാഫ്റ്റായോ നിലമ്പൂർ സബ് ട്രഷറിയിൽ പണമായോ അടയ്ക്കേണ്ടതാണ്. ബാങ്കുകൾ ഡിമാന്റ് ഡ്രാഫ്റ്റ് മാറ്റുന്നതിന് ഏതെങ്കിലും കമ്മീഷൻ ഈടാക്കുകയാണെങ്കിൽ അത് ലേലക്കാരൻ നൽകേണ്ടതാണ്.

ലേല നിബന്ധനകളിൽ അഡീഷണൽ പ്രിൻസിപ്പൽ ചീഫ് ഫോറസ്റ്റ് കൺസർവേറ്റർ (സംരക്ഷണം), തിരുവനന്തപുരം എന്തെങ്കിലും ഭേദഗതിയോ മാറ്റമോ വരുത്തിയാൽ ആയത് ഈ ലേലത്തിനും ബാധകമായിരിക്കുന്നതും ടി വിവരം ലേലത്തിന് മുമ്പ് പങ്കെടുക്കുന്നവരെ അറിയിക്കുന്നതുമാണ്. മുകളിൽ പട്ടികയിൽ പറഞ്ഞിട്ടുള്ള അക്ഷേഷ്യ ബട്ട് എന്റുകളുടെ അളവിൽ മാറ്റം വരുത്തുന്നതിനോ മറ്റൊരറിയിപ്പ് കൂടാതെ ലേലം റദ്ദ് ചെയ്യുന്നതിനോ ഉള്ള അധികാരം നിലമ്പൂർ നോർത്ത് ഡിവിഷണൽ ഫോറസ്റ്റ് ഓഫീസറിൽ നിക്ഷിപ്തമായിരിക്കും.

ലേലം സംബന്ധിച്ച വിശദവിവരങ്ങൾക്ക് താഴെ കൊടുത്തിരിക്കുന്ന മേൽവിലാസങ്ങളിൽ/ഇ-മെയിൽ/ഫോൺ നമ്പർ എന്നിവയിൽ ബന്ധപ്പെടാവുന്നതാണ്.

ഡിവിഷണൽ ഫോറസ്റ്റ് ഓഫീസർ,  
നിലമ്പൂർ നോർത്ത് ഡിവിഷൻ,  
നിലമ്പൂർ പോസ്റ്റ്, മലപ്പുറം ജില്ല,  
കേരളം, പിൻ-679 329.  
ഇ-മെയിൽ: [dfo-nlbrn.for@kerala.gov.in](mailto:dfo-nlbrn.for@kerala.gov.in),  
[dfo.nilamburnorth@gmail.com](mailto:dfo.nilamburnorth@gmail.com)

ഫോൺ നമ്പർ: 04931 220232.

റെയിഞ്ച് ഫോറസ്റ്റ് ഓഫീസർ,  
വഴിക്കടവ് റെയിഞ്ച്, പാലുണ്ട,  
മലപ്പുറം ജില്ല, കേരളം.  
ഇ-മെയിൽ: [vazhikkadavurangeforestoffice@gmail.com](mailto:vazhikkadavurangeforestoffice@gmail.com)  
ഫോൺ നമ്പർ: 04931 275322.

റെയിഞ്ച് ഫോറസ്റ്റ് ഓഫീസർ,  
നിലമ്പൂർ റെയിഞ്ച്,  
നിലമ്പൂർ പോസ്റ്റ്, മലപ്പുറം ജില്ല,  
കേരളം, പിൻ-679 329  
ഇ-മെയിൽ: [rangeforestoffice@nibr@gmail.com](mailto:rangeforestoffice@nibr@gmail.com)  
ഫോൺ നമ്പർ: 04931 220005.

No. A1-1255/2016.

4th March 2017.

The following quantities of Acacia Butt End dumped at Kariam Muriam and Marutha Dumping Depot in Vazhikkadavu Range and Acacia Timber dumped at Valluvassery Dumping Depot in Nilambur Range under Nilambur North Division are put up for by e-auction sale on 30th March 2017. Re-auction of unsold materials will be held on 25th April 2017. Those who registered for auction with MSTC Company only can have the right to participate in e-auction. Further details can be had from the website : [www.mstcecommerce.com](http://www.mstcecommerce.com) or 09946473645.

SCHEDULE

Depot	Items	Number	Quantity
Kariam, Muriam & Marutha (Re-auction)	Acacia Butt End	557	49.001 m <sup>3</sup>
Valluvassery	Acacia Timber— I & II	211	30.436 m <sup>3</sup>

The sale will be subjected to the conditions notified in the e-auction notification and the general sale conditions vide Notification No. Pro.(4) 29243/2013 dated 21-8-2014 of Additional Principal Chief Conservator of Forests (Protection), Thiruvananthapuram published in Kerala Gazette No. 36, Volume III, Part III dated 16-9-2014, Notification No. Pro. (4)-29243/2013 dated 17-10-2014 of Additional Principal Chief Conservator of Forests (Protection), Thiruvananthapuram published in Kerala Gazette No. 43, Volume III, Part III dated 4-11-2014 and Notification No. Pro.(4) 29243/2013 dated 3-2-2015 of Additional Principal Chief Conservator of Forests (Vigilance), Thiruvananthapuram published in Kerala Gazette No. 8, Volume IV, Part III dated 24-2-2015.

The Divisional Forest Officer, Nilambur North reserves all the right to exclude any class or quantity Acacia Butt end & timber shown in the schedule above for sale. EMD amount of ` 25,000 for Participating e-auction can be remitted through e-treasury online payment system or by DD to DFO, Nilambur North Division before 6 p. m. on the previous day of the e-auction. The buyer registration number has to be mentioned while paying the EMD. Only the registered customers who will submit the EMD will be able to participate against the eligible lots in e-auction. If the sale value of bid materials is not paid within the specified time period against any of the bid lot by the H1 bidder, the EMD will be forfeited.

The successful bidder, 35% of the bid value, after adjusting the EMD already remitted, shall be paid within 7 working days of issuance of acceptance letter. The mode of payment is through e-treasury of Government of Kerala or Demand Draft (DD) drawn in favour of Range Forest Officer, Vazhikkadavu/Nilambur Range payable at State Bank of Travancore, Nilambur Branch or by cash in Sub Treasury, Nilambur. If any amount is charged by bank for clearing the Demand Draft, the same shall be borne by the bidder himself.

If any modifications or change in the sale conditions are intimated by the Additional Principal Chief Conservator of Forests (Protection), Thiruvananthapuram, that will also be applicable to this e-auction sale and it will be informed to the bidder before e-auction. The undersigned reserves the right to alter the quantities of the materials mentioned in the above schedule or to cancel the e-auction of any materials without further notice.

Further particulars can be had from the Divisional Forest Officer, Nilambur North Division, Nilambur, Malappuram District, Kerala, Pin-679 329.

e-mail: dfo-nlbrn.for@kerala.gov.in,  
dfonilamburnorth@gmail.com

Phone: 04931 220232

The Range Forest Officer, Vazhikkadavu Range, Malappuram District, Kerala.

e-mail: vazhikkadavurangeforestoffice@gmail.com

Phone: 04931 275322

The Range Forest Officer, Nilambur Range, Malappuram District, Kerala.

e-mail: rangeforestofficernbr@gmail.com

Phone: 04931 220005

Office of the Divisional Forest Officer, Nilambur North Division, Nilambur.

(Sd.)  
Divisional Forest Officer.  
(For and on behalf of the Governor of Kerala)

**സൗത്ത് വയനാട് ഡിവിഷൻ, കൽപ്പറ്റ**

ദർഘാസ് പരസ്യം

നമ്പർ ഡി-7759/2016.

2017 മാർച്ച് 8.

സൗത്ത് വയനാട് ഫോറസ്റ്റ് ഡിവിഷന്റെ കീഴിലുള്ള മേപ്പാടി റെയിഞ്ചിൽ 2016-17 വർഷം നടത്താൻ ഉദ്ദേശിക്കുന്ന താഴെപ്പറയുന്ന പ്രവൃത്തി ഏറ്റെടുത്ത് നടത്തുന്നതിന് പൊതുമരാമത്ത് വകുപ്പിലെ അംഗീകൃത കരാറുകാരിൽ നിന്നും മത്സരാടിസ്ഥാനത്തിലുള്ള മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു.

ദർഘാസുകൾ 29-3-2017-ന് ഉച്ചയ്ക്കുശേഷം 1 മണി വരെ സൗത്ത് വയനാട് ഡിവിഷണൽ ഫോറസ്റ്റ് ഓഫീസിൽ നിന്നും ലഭിക്കുന്നതും 29-3-2017-ന് 2.30 മണിവരെ പുരിപ്പിച്ച ദർഘാസുകൾ സ്വീകരിക്കുന്നതും 29-3-2017-ന് 3.30 മണിക്ക് തത്സമയം ഹാജരുള്ള കരാറുകാരുടെയോ അവർ രേഖാമൂലം അധികാരപ്പെടുത്തിയ വ്യക്തികളുടെയോ സാന്നിധ്യത്തിൽ ഡിവിഷണൽ ഫോറസ്റ്റ് ഓഫീസറോ അദ്ദേഹം അധികാരപ്പെടുത്തിയ മറ്റ് ഉദ്യോഗസ്ഥനോ ദർഘാസുകൾ തുറക്കുന്നതുമായിരിക്കും.

ജോലിയുടെ പേരും അടങ്കൽ തുകയും—സൗത്ത് വയനാട് ഫോറസ്റ്റ് ഡിവിഷൻ മേപ്പാടി കോട്ടപ്പടി സെക്ഷനിലെ പഞ്ചമിക്കുന്നിലുള്ള ടൈപ്പ് III ക്വാർട്ടേഴ്സിന്റെ അറ്റകുറ്റപ്പണി—2016-17—` 2.20 ലക്ഷം.

നിരതദ്രവ്യം—` 5,500.

ദർഘാസ് പ്രമാണത്തിന്റെ വില—` 500 + വാറ്റ്.

പ്രവൃത്തി പൂർത്തീകരിക്കേണ്ട കാലാവധി—ഉടമ്പടി വച്ച് 3 മാസത്തിനുള്ളിൽ.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—29-3-2017, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—29-3-2017, 3.30 മണി.

സാങ്കേതികമായ കാരണങ്ങളാൽ മേൽപ്പറഞ്ഞ ദിവസം ദർഘാസ് നടത്തുന്നതിന് സാധിക്കാതെ വരികയോ ദർഘാസിനുള്ള അപേക്ഷ ആരും വാങ്ങിക്കാതിരിക്കുകയോ ചെയ്താൽ ടി ജോലികൾക്കുള്ള ദർഘാസുകൾ 30-3-2017-ന് അതേ സമയത്ത് നടത്തുന്നതാണ്. ടി ദിവസവും ദർഘാസ് നടത്താതെ വന്നാൽ ടി ദർഘാസ് 31-3-2017-ന് മേൽ നിശ്ചയിച്ച സമയത്ത് നടത്തുന്നതാണ്.

ഈ പ്രവൃത്തികൾ സമയബന്ധിതമായി കാലാവധി ക്കുള്ളിൽ പൂർത്തിയാക്കേണ്ടതിനാൽ അതിനുള്ള സജ്ജീകരണങ്ങളും സാമ്പത്തികസ്ഥിതിയും മറ്റ് തയ്യാറെടുപ്പുകളും ഉള്ള കരാറുകാർ മാത്രം പങ്കെടുക്കേണ്ടതാണ്. പ്രവൃത്തി തീർക്കാനുള്ള കാലാവധി, ഫോറം 83-ലെ നിബന്ധനകൾ എന്നിവയെല്ലാം പ്രത്യേകം പരിഗണിക്കേണ്ടതാണ്.

ദർഘാസ് ഫോറത്തിന്റെ വില പണമായോ മണിയോർഡറായോ അടച്ച് രജിസ്ട്രേഷൻ കാർഡ് സഹിതം അപേക്ഷിച്ചാൽ ഫോറം ലഭിക്കുന്നതാണ്. ഫോറത്തിന്റെ വില ഒരു കാരണവശാലും മടക്കിക്കൊടുക്കുന്നതല്ല. നിരതദ്രവ്യം ദേശസാൽകൃത ബാങ്കിൽനിന്നും, ഡിവിഷണൽ ഫോറസ്റ്റ് ഓഫീസർ, സൗത്ത് വയനാട് ഡിവിഷൻ, കൽപ്പറ്റ എന്ന പേരിൽ വാങ്ങിയ ഡിമാന്റ് ഡ്രാഫ്റ്റ് ആയിരിക്കണം. നിശ്ചിത നിരതദ്രവ്യം ഇല്ലാത്തതും വൈകി ലഭിക്കുന്നതും അപൂർണ്ണവുമായ ദർഘാസുകൾ നിരസിക്കുന്നതാണ്. മതിയായ കാരണങ്ങളില്ലാതെതന്നെ ദർഘാസ് റദ്ദാക്കാനുള്ള അധികാരം ഡിവിഷണൽ ഫോറസ്റ്റ് ഓഫീസറിൽ നിക്ഷിപ്തമായിരിക്കും. കോ-ഓപ്പറേറ്റീവ് സൊസൈറ്റികൾ ദർഘാസുകൾ നൽകുന്നുവെങ്കിൽ ടെണ്ടർ തീയതിയിൽ സാധ്യതയുള്ള ബന്ധപ്പെട്ട സഹകരണ സംഘം രജിസ്ട്രാറുടെ സർട്ടിഫിക്കറ്റും ടെണ്ടറിൽ പങ്കെടുക്കാൻ അനുവാദം നൽകിക്കൊണ്ടുള്ള അനുമതിപത്രവും ഹാജരാക്കേണ്ടതാണ്. കൂടാതെ നിരതദ്രവ്യം/സെക്യൂരിറ്റി കെട്ടിവെക്കുന്നതിൽനിന്നും ഒഴിവാക്കിയിട്ടുണ്ടെങ്കിൽ ആയതിലേക്കുള്ള ഉത്തരവിന്റെ പകർപ്പും ഹാജരാക്കേണ്ടതാണ്. അല്ലാത്ത പക്ഷം അവരും നിരതദ്രവ്യം/സെക്യൂരിറ്റി കെട്ടിവെയ്ക്കേണ്ടതാണ്.

ദർഘാസ് സമർപ്പിക്കുവാനുദ്ദേശിക്കുന്ന കരാറുകാർ ദർഘാസ് സഹിതം നിശ്ചിത ഫോറത്തിലുള്ള ഒരു പ്രാഥമിക കരാർ ` 200-ന്റെ മുദ്രപത്രത്തിൽ തയ്യാറാക്കി ഒപ്പിട്ട് അടക്കം ചെയ്യേണ്ടതും അങ്ങനെ ചെയ്യുവാൻ വീഴ്ചവരുത്തുന്ന കരാറുകാരുടെ ദർഘാസുകൾ അവ തുറക്കുമ്പോൾതന്നെ അധികാരപ്പെട്ട ഉദ്യോഗസ്ഥൻ നിരസിക്കുന്നതുമാണ്. കേരള പൊതുമരാമത്ത് വകുപ്പിലും വനം വകുപ്പിലും ദർഘാസ് സംബന്ധിച്ച് നിലവിലുള്ള മറ്റ് എല്ലാ വ്യവസ്ഥകളും ഈ ദർഘാസിനും ബാധകമാണ്.

No. D-7759/16. 8th March 2017.

Separate, sealed competitive tenders are invited from the registered PWD contractors for the following works in South Wayanad Forest Division, Kalpetta during 2016-17.

Tender forms will be issued from the office of the Divisional Forest Officer, South Wayanad Division Office up to 29-3-2017, 1 p. m. and will be received upto 2.30 p. m. on 29-3-2017. The received tenders will be opened at 3.30 p. m. on 29-3-2017 by the Divisional Forest Officer, South Wayanad Division, Kalpetta or by any other officer duly authorized by him in the presence of the tenderers or their authorized representatives who are present at the time of opening tenders.

Name of work and estimate cost—Renovation work of Type III quarters in Kottapady section at Panchamikunnu of Meppady Range of South Wayanad Division during 2016-17— ` 2.20 lakhs.

Earnest Money Deposit— ` 5,500.

Cost of tender form— ` 500 + VAT.

Period of completion of work—3 months.

If the tender could not be conducted due to any technical or unexpected reasons or persons not purchased tender forms also, on the above date, tenders for the above work will be conducted on 30-3-2017 at the same time and if the tender could not be conducted on 31-3-2017.

Only the qualified contractors having sound financial and other technical backgrounds are expected to participate in the tender. The work shall be completed within the specified time limit. The contractors are directed to follow the rules specified in form 83.

Tender forms can be had from the office of the undersigned on direct remittance of cost of tender form or through money order along with the Registration Cards. Value of the forms once realized will not be refunded at any cost. EMD for the work should be made through Demand Draft drawn from any nationalized bank in favour of the Divisional Forest Officer, South Wayanad Division, Kalpetta and payable at Kalpetta. Tenders without adequate EMD, incomplete, defective or belated tenders will be summarily rejected. The undersigned reserves the right to reject any tender without assigning any reason thereof. The Co-operative Societies, rendering the tenders should produce consent letter to participate in the tender and valid relevant certificate issued by the Registrar of Co-operative Society. They are also directed to produce true copies of relevant orders exempting them from remittance of EMD/Security along with the tenders if any. Otherwise they will have to remit EMD/Security applicable.

Each and every tender should accompany preliminary agreement in stamp paper worth ` 200 (Rupees Two hundred only) duly signed by the tenderer. Tenders without this preliminary agreement in stamp paper will also be rejected even at the time of opening the tenders. All the relevant rules, regulations, conditions etc. prevailing in PWD and Forest Department in respect of tenders will be applicable to this tender notification also.

Office of the Divisional Forest Officer, South Wayanad Division, Kalpetta. (Sd.) Divisional Forest Officer. (For and on behalf of the Governor of Kerala)